



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,27th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/61/2022	NABIN SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. H UPADHYAYA	ASSTT.S.G.I.
2	WP(C)/6395/2022	BIJAY LASHMI BARUAH Versus UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
	WITH I.A.(Civil)/2956/2022 in WP(C)/6395/2022	BIJAY LASHMI BARUAH Versus UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
<u>ADMISSION</u>				
3	WP(C)/1810/2020 FIXED	U.V. ASSETS RECONSTRUCTION COMPANY LTD. Versus THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	MR A KALITA (R-5) MR. M MAHANTA (R-5) Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
4	WA/61/2021 FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
5	WP(C)/432/2021 FIXED	THE UNION OF INDIA AND 2 ORS Versus BRIJ MOHAN AGARWAL, MES NO. 462243	MR H GUPTA MS. R M SARMAH	
6	WA/2/2022 FIXED	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
7	WA/127/2022 FIXED	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	

8	WA/254/2022 FIXED	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
9	WA/268/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
10	WA/269/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
11	WA/270/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
12	WA/271/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
13	WA/272/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
14	WA/307/2022	DIMPEE BHUYAN Versus STATE OF ASSAM AND 8 ORS	MR F KHAN MS. R TALUKDAR	SC, IRRIGATION
15	WA/308/2022	ZAWED IQBAL BARBHUIYA. Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	GA, ASSAM SC, FOREST
16	WA/309/2022 B/O	ANJALI RAJBANGSHI Versus THE STATE OF ASSAM AND 4 ORS .	MR B SINHA MR. M HUSSAIN	GA, ASSAM
17	WA/310/2022 B/O	CHARU BALA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. M HUSSAIN	GA, ASSAM
18	WA/311/2022	SAMBHARU ROY @ SAMBARU ROY. Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH	SC, AG SC, PWD SC, FINANCE
19	WA/312/2022 CAVT. NO.09902/022, CAVT./990/2022 WITH I.A.(Civil)/2972/2022 in WA/312/2022	M/S SPEY BOTTLERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA	MRS. R BORAH ASSTT.S.G.I. FOR CAVEATOR
		M/S SPEY BOTTLERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA	MRS. R BORAH ASSTT.S.G.I. FOR CAVEATOR
<u>ORDERS</u>				
20	WA/44/2018 FIXED WITH I.A.(Civil)/655/2018 in WA/44/2018	JİYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS MD JİYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA SC, SEC. EDU.(R1TO3)

21	Cont.Cas(C)/5/2019 FIXED	DEBENDRA NARAYAN DEKA Versus MONALISA GOSWAMI AND 3 ORS.	MR. R GOSWAMI MS. N BAROOAH MS. P PATHAK MISS. P KALITA	MR. D SAIKIA (R-2) GA, ASSAM MR. T C CHUTIA MR J CHUTIYA (R-5) MR. B CHOUDHURY MR. S BORA (SC, GMC) MR. B GOGOI (R2) MR. R M DAS MS. N DAS MR P NAYAK (R2) MR D K ROY MS. S KEMPRAI (R-5) MS. I KAKATI MR A CHALIHA (R2) MS RUKMINI BARUA MS PADMINI BARUA
22	WA/169/2019 FIXED	ABIDA KHATUN Versus MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
23	WITH WP(C)/4305/2019	ABIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
24	WA/236/2019 FIXED, WITH WA/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
25	PIL/85/2020 FIXED	RATNESWAR BARUAH AND 43 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM MR S CHAKRABORTY SC, RAILWAY
26	Cont.Cas(C)/565/2020 FIXED	MIHIR GOSWAMI Versus AJAY KUMAR BHALLA AND 2 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	MR. R K D CHOUDHURY (R-1) MS. L DEVI (R-1)
27	PIL/70/2021 FIXED	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, FOREST SC, BTC
28	WA/337/2021 FIXED	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
29	WITH WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r-5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.
30	Mat.App./5/2022 FIXED, WITH LCR	NABAJIT KR. DAS Versus NIRMALI DAS BANIA	MR. R K TALUKDAR MR. D BORAH	MR P K DAS MR. M BARUAH
31	Mat.App./7/2022 FIXED, WITH LCR	ADHIR CHANDRA DAS Versus SMT. RAKHI DEY	MR G N SAHEWALLA	MR. B C DAS
	WITH I.A.(Civil)/2273/2022 in Mat.App./7/2022	SMT. RAKHI DEY Versus ADHIR CHANDRA DAS	MR. B C DAS	MR M SAHEWALLA

32	Mat.App./18/2022 FIXED, WITH LCR	MANOWAR HUSSAIN Versus HELMINA AKTER	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	
33	PIL/47/2022 FIXED	RAJAT BORTHAKUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MR. S SHARMA MR R YASIN MS D DEVI	MR S N SARMA SENIOR ADVOCATE (r-5) GA, ASSAM MR. K KALITA (r-5) SC, APSC
34	Review.Pet./49/2022 FIXED, WITH WP(C)/4433/2012 (D/O)	PRASANNA BORAH AND 4 ORS. Versus GOBINDA LAL CHAKROBORTY AND 9 ORS.	MR. D DAS SR. ADV MR. N BORAH MR H MAZUMDER	SC, APSC
35	WA/75/2022 FIXED	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR (r-6) S CHOUDHURY MR D BORAH (r-6) ASSTT.S.G.I.
	WITH			
36	WA/76/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR S CHOUDHURY MR D BORAH
37	WA/132/2022 FIXED	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIN
38	WP(C)/1648/2022 FIXED	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	
39	I.A.(Civil)/2269/2022 FIXED in Mat.App./8420/2022 WITH Mat.App./8420/2022 (Filing Number)	SWATI GUPTA Versus DEO PRAKASH GUPTA	MR H S KALSI MR. I S KALSI	MR. S ISLAM MR A HAWARI
	WITH			
40	WP(C)/2342/2022 FIXED	SWATI GUPTA Versus DEO PRAKASH GUPTA (H)	MR H S KALSI	
41	WP(C)/2342/2022 FIXED	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
41	I.A.(Civil)/2937/2022 in WA/11019/2022	ASSAM POWER DISTRIBUTION COMPANY LIMITED . Versus POWER GRID ASSOCIATE .	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY MR. K P PATHAK	
	WITH WA/11019/2022 (Filing Number)			
42	I.A.(Civil)/2938/2022 in WA/9830/2022	ASSAM POWER DISTRIBUTION COMPANY LIMITED . Versus POWER GRID ASSOCIATE . E	MR. P N GOSWAMI	
	WITH WA/9830/2022 (Filing Number)			
42	I.A.(Civil)/2938/2022 in WA/9830/2022	JHUMA NANDI AND 5 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M HOSSAIN MR. S ROY MR. M H LASKAR	SC, P AND R.D. GA, ASSAM
	WITH WA/9830/2022 (Filing Number)			
		JHUMA NANDI Versus THE STATE OF ASSAM AND 12 ORS. E	MR. S ROY	
HEARING				
43	WA/191/2017 FIXED	COMMISSIONER OF EXCISE OFFICE COMMITTEE and ANR Versus SRI BISHNU DEO ROY and 6 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.B GOGOI MR.M K DAS MR.A DEKA	MR.B D DASSr.Adv.R-1 MR.S C BISWAS(R-1) MS.U NANDA(R-1) MS.R DEKA(R-1) SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/105/2022	JITEN BHUYAN @ BHAIKON Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/107/2022	SRI KAMAL GOWALA @ TINKU @ TINKA Versus THE STATE OF ASSAM AND ANR	MR. R DEV	PP, ASSAM
ORDERS				
3	CRL.A(J)/34/2021 WITH OFFICE NOTE	SWMKUR MOCHAHARI Versus THE STTE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/42/2021 WITH OFFICE NOTE	ALBISH BANDA @ LAKRA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
5	CrI.A./168/2021 WITH OFFICE NOTE, LCR 6 FILES, P.B.-3	SURESH KUMAR BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. J SARMAH	PP, ASSAM
6	CrI.A./104/2022 WITH OFFICE NOTE, LCR 5 FILES	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/260/2022 in CrI.A./104/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
7	I.A.(CrI.)/333/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./131/2022	FULCHAND ALI Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
	WITH CrI.A./131/2022	FULCHAND ALI Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GONI (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) PP, ASSAM
8	I.A.(CrI.)/394/2022 WITH OFFICE NOTE in CrI.A./6252/2018	MRS SAJIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MS R D KAKATI MS. N THAPA MR. M GOGOI	PP, ASSAM
	WITH CrI.A./6252/2018 (Filing Number)	MRS SAJIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS		

	WITH CrI.L.P./43/2022	MRS SAJIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MS R D KAKATI MS. N THAPA MR. M GOGOI	PP, ASSAM
9	I.A.(CrI.)/416/2022 WITH LCR 5 FILES in CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
	WITH CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
10	I.A.(CrI.)/497/2022 WITH LCR 4 FILES in CrI.A(J)/68/2022	TOPESWAR RABHA Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
	WITH CrI.A(J)/68/2022	TOPESWAR RABHA Versus THE STATE OF ASSAM	MS S ROY (Amicus Curiae)	PP, ASSAM
11	I.A.(CrI.)/521/2022 WITH OFFICE NOTE, FIXED in CrI.A./183/2022	SIBU SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
	WITH CrI.A./183/2022	SIBU SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
12	I.A.(CrI.)/572/2022 in CrI.A(J)/6797/2022	SANTOSH HEMBROM Versus THE STATE OF ASSAM AND ANR.	MS S CHAKRABORTY MS. P MAHANTA	PP, ASSAM
	WITH CrI.A(J)/6797/2022 (Filing Number)	SANTOSH HEMBROM Versus THE STATE OF ASSAM AND ANR. F	MS. P MAHANTA	
HEARING				
13	CrI.A./85/2022 PART-HEARD, B/O	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN,ADDL PP,ASSAM(R 2)

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./245/2018 WITH LCR (KEPT IM SECTION), P.B.-4	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
	WITH 2 Crl.A./244/2018	L. JITEN SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH I.A.(Crl.)/16/2019 in Crl.A./244/2018	L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH 3 Crl.A./253/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR D K MISHRA MR. S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH I.A.(Crl.)/37/2019 in Crl.A./253/2018	E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH 4 Crl.A./261/2018	INAOCHA SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA

5	Crl.A./121/2021 WITH LCR 10 FILES	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. K N CHOUDHURY (R-2) MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR R SENSUA (R-2) MR. D J DAS MR. D J DAS MR D BORAH (R-1)
WITH				
6	Crl.A./122/2021	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

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5)	MR. A SARMA	21-09-2022	To	29-09-2022
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	WP(C)/4734/2021 FIXED, WITH WP(C)/4722/2021 (D/O), WP(C)/1987/2017 (D/O)	NAZIM HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. T K BORA	SC, AG (A AND E) SC, WATER RESOURCE
	WITH			
2	WP(C)/7448/2016	M.A.TRADING Versus STATE OF ASSAM and 4 ORS.	MR. D K JAIN MS. I DAS	GA, ASSAM SC, WATER RESOURCE
	WITH			
3	WP(C)/7833/2018	ON THE DEATH OF MD.ABED ALI HIS LEGAL HEIRS (1) MRS. SAFIJAN BEGUM AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	MR. B GOSWAMI SC, WATER RESOURCE
	WITH			
4	WP(C)/8862/2018	PARESH CH. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM	GA, ASSAM SC, WATER RESOURCE
	WITH			
5	WP(C)/4329/2019	RAM BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WATER RESOURCE
	WITH			
6	WP(C)/4417/2019	NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED	SC, WATER RESOURCE
	WITH			
7	WP(C)/6596/2019	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN MS. V KALITA	MR. P KAKATI (R-2 TO 6) SC, WATER RESOURCE
	WITH			
8	WP(C)/35/2021	RAJAT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K AHMED MS S BARUAH	SC, WATER RESOURCE
	WITH			
9	WP(C)/1954/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
	WITH			
10	WP(C)/2586/2021	PRABIN KALITA @ PRABIN CH. KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, WATER RESOURCE

11	WITH WP(C)/2682/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
12	WITH WP(C)/2687/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
13	WITH WP(C)/2764/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
14	WITH WP(C)/2765/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
15	WITH WP(C)/3346/2021	SANGITA DEVI JAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U SAIKIA	SC. WATER RESOURCE DEPTT.
16	WITH WP(C)/3751/2021	SAHABUDDIN ALI Versus STATE OF ASSAM AND 3 ORS. B	K U AHMED MS P SARMA MS N HASAN	SC, WATER RESOURCE
17	WITH WP(C)/3913/2021	JYOTIRMOY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
18	WITH WP(C)/4259/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
19	WITH WP(C)/4272/2021	JADAV KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. T BARUAH MS D CHHETRI MS A DAS	SC, WATER RESOURCE
20	WITH WP(C)/4311/2021	ABANI UZIR Versus THE STATE OF ASSAM AND 3 ORS	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MS D CHHETRI	MS. S CHUTIA SC, WATER RESOURCE DEPTT.
21	WITH WP(C)/4362/2021	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
22	WITH WP(C)/4368/2021	ENNUS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
23	WITH WP(C)/4401/2021	MD. REZWAN ANSARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
24	WITH WP(C)/4461/2021	AJIT CHOUDHURY @ AJIT KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY MRS. C DAS	SC. WATER RESOURCE DEPTT. SC, FINANCE
25	WITH WP(C)/4699/2021	CHANDRESWAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS A DAS	SC, WATER RESOURCE

26	WITH WP(C)/4736/2021	RAHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR	SC, WATER RESOURCE
27	WITH WP(C)/4776/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
28	WITH WP(C)/4777/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
29	WITH WP(C)/4779/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
30	WITH WP(C)/4849/2021	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
31	WITH WP(C)/4851/2021	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
32	WITH WP(C)/4891/2021	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
33	WITH WP(C)/4896/2021	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
34	WITH WP(C)/4913/2021	SIMI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
35	WITH WP(C)/4960/2021	USHA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
36	WITH WP(C)/5112/2021	M/S DAS ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
37	WITH WP(C)/5179/2021	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
38	WITH WP(C)/5180/2021	ZENITH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
39	WITH WP(C)/5238/2021	ASHIM AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
40	WITH WP(C)/5240/2021	M M ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
41	WITH WP(C)/5241/2021	SIBA BURAGOHAİN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM

42	WITH WP(C)/5245/2021	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
43	WITH WP(C)/5247/2021	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
44	WITH WP(C)/5248/2021	PRADIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
45	WITH WP(C)/5254/2021	RABINDARA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
46	WITH WP(C)/5256/2021	RAJEEB KUMAR GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
47	WITH WP(C)/5264/2021	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
48	WITH WP(C)/5280/2021	BIJOY KUMAR SWAMI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
49	WITH WP(C)/5303/2021	RAM CHANDRA AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
50	WITH WP(C)/5382/2021	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
51	WITH WP(C)/5386/2021	RISHAV JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
52	WITH WP(C)/5421/2021	KAILASH CHAND BAGRA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
53	WITH WP(C)/5590/2021	SURESH KR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
54	WITH WP(C)/5671/2021	DHARMANANDA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
55	WITH WP(C)/5992/2021	PRABHAT BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
56	WITH WP(C)/6022/2021	JALALUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
57	WITH WP(C)/6068/2021	LANKESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
58	WITH WP(C)/6195/2021	DILIP KR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.

59	WITH WP(C)/6205/2021	BADAN CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
60	WITH WP(C)/6237/2021	DURGA PRASAD UPADHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
61	WITH WP(C)/6315/2021	HANNANUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
62	WITH WP(C)/6336/2021	AJIT SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
63	WITH WP(C)/6344/2021	DILIP KR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
64	WITH WP(C)/6410/2021	ANIL THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
65	WITH WP(C)/6525/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
66	WITH WP(C)/6526/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
67	WITH WP(C)/6527/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
68	WITH WP(C)/6528/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
69	WITH WP(C)/6529/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
70	WITH WP(C)/6531/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
71	WITH WP(C)/6532/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
72	WITH WP(C)/6534/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
73	WITH WP(C)/6707/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. D DAS	SC, WATER RESOURCE
74	WITH WP(C)/6714/2021	M/S HI TECH CONSTRUCTION AND SUPPLY Versus THE STATE OF ASSAM AND 5 ORS	MR G SAROWAR MD H R AHMED	SC. WATER RESOURCE DEPTT.

75	WITH WP(C)/6772/2021	IKBAL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR G SAROWAR MD H R AHMED	SC, WATER RESOURCE
76	WITH WP(C)/6896/2021	KAMAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
77	WITH WP(C)/6927/2021	RAJEN THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
78	WITH WP(C)/6934/2021	PARAGDHAR TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
79	WITH WP(C)/6964/2021	M/S RAMESH JAIN AND SONS (HUF) Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
80	WITH WP(C)/7004/2021	M/S BARNALI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
81	WITH WP(C)/7039/2021	M/S BARNALI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
82	WITH WP(C)/7102/2021	RAMEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
83	WITH WP(C)/7160/2021	FAZLUR RAHMAN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
84	WITH WP(C)/7197/2021	DIPAK KUMAR RARA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
85	WITH WP(C)/7233/2021	SARITA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
86	WITH WP(C)/7234/2021	RUPJYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
87	WITH WP(C)/7235/2021	RUPJYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
88	WITH WP(C)/7237/2021	M/S R K WIRE NETTING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
89	WITH WP(C)/7267/2021	SERAJ ANOWAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC. WATER RESOURCE DEPTT.
90	WITH WP(C)/7370/2021	JADAV CHANDRA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE

91	WITH WP(C)/7373/2021	KOLIM HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H I CHOUDHURY MS. P ADHIKARI MR. K MOHAMMED	SC, WATER RESOURCE
92	WITH WP(C)/7376/2021	JOYSHREE DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS. P ADHIKARI MR. K MOHAMMED	SC, WATER RESOURCE
93	WITH WP(C)/7378/2021	SHARAT CH SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
94	WITH WP(C)/7380/2021	MD. INTAZ ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
95	WITH WP(C)/7382/2021	DIPEN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
96	WITH WP(C)/7390/2021	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
97	WITH WP(C)/7403/2021	JOY RAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
98	WITH WP(C)/388/2022	JAMAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
99	WITH WP(C)/389/2022	SAMIRAN NATH LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
100	WITH WP(C)/390/2022	ABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
101	WITH WP(C)/391/2022	SUJIT NATH LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
102	WITH WP(C)/392/2022	MUJIBUR RAHMAN BORBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
103	WITH WP(C)/394/2022	AKABBAR ALI Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MS P SARMA MS N HASAN	SC. WATER RESOURCE DEPTT.
104	WITH WP(C)/532/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
105	WITH WP(C)/587/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
106	WITH WP(C)/591/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE

107	WITH WP(C)/592/2022	UJJAL PHUKAN Versus THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MRS. R S DEURI MS T WAPANGLA	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
108	WITH WP(C)/593/2022	BIJON CHANDRA BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
109	WITH WP(C)/599/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
110	WITH WP(C)/601/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
111	WITH WP(C)/602/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
112	WITH WP(C)/608/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
113	WITH WP(C)/642/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
114	WITH WP(C)/755/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
115	WITH WP(C)/756/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
116	WITH WP(C)/892/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, WATER RESOURCE
117	WITH WP(C)/1038/2022	SUNIT KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	SC, WATER RESOURCE
118	WITH WP(C)/1070/2022	SUNIT KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	SC, WATER RESOURCE

119	WITH WP(C)/1284/2022	MALLIKA DAS Versus THE UNION OF INDIA AND 7 ORS.	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI (R-1,8) SC, AG MR. B DEKA (R-1) MR. R AHMED (R-7) ASSTT.S.G.I. MR. P KAKATI, SC, WATER RESOURCE DEPTT. (R-2 TO 6)
120	WITH WP(C)/1313/2022	NABAB ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N K KALITA MR. R D BHUYAN MR D DEKA	MR. R K D CHOUDHURY, ASSTT. SGI (R-5,6) MR R DHAR (R-7) SC, WATER RESOURCE
121	WITH WP(C)/1495/2022	MALLIKA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE
122	WITH WP(C)/1889/2022	SHAILENDRA SINGH Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
123	WITH WP(C)/1901/2022	SURAJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
124	WITH WP(C)/1980/2022	SHAILENDRA SINGH Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
125	WITH WP(C)/1994/2022	SATISH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR	SC, WATER RESOURCE
126	WITH WP(C)/2185/2022	MUSTAFIZUR RAHMAN (RUNTU) Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
127	WITH WP(C)/2454/2022	HARES ALI Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MS P SARMA MS N HASAN	SC, WATER RESOURCE
128	WITH WP(C)/2724/2022	MD. MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
129	WITH WP(C)/2977/2022	DEBA KANTA LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
130	WITH WP(C)/2979/2022	LINTUMONI BORA Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
131	WITH WP(C)/2980/2022	BASANTA MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
132	WITH WP(C)/2982/2022	BHUPEN BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
133	WITH WP(C)/3011/2022	SUBUDH RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE

134	WITH WP(C)/3229/2022	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MR. M HUSSAIN	SC, WATER RESOURCE
135	WITH WP(C)/3232/2022	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH	SC, WATER RESOURCE
136	WITH WP(C)/3595/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
137	WITH WP(C)/3597/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
138	WITH WP(C)/3600/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	GA, ASSAM ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
139	WITH WP(C)/3608/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
140	WITH WP(C)/3613/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
141	WITH WP(C)/3635/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS.	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
142	WITH WP(C)/3637/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
143	WITH WP(C)/3640/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
144	WITH WP(C)/3646/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
145	WITH WP(C)/3647/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
146	WITH WP(C)/3767/2022	KHAIRUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
147	WITH WP(C)/3783/2022	LAKSHI KT DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE

148	WITH WP(C)/4283/2022 WITH WP(C)/1380/2022(D/O)	GIASUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
149	WITH WP(C)/4317/2022	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
150	WITH WP(C)/4326/2022	ABDUL MALEK @ ABDUL MALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
151	WITH WP(C)/4555/2022	SAMSUL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
152	WITH WP(C)/5331/2022	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
153	WITH WP(C)/5981/2022	KRISHNA KANTA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. N K KALITA MR D DEKA	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE
154	Cont.Cas(C)/545/2022	MONUJ HASNU @ MANOJ HASNU Versus TENZING RONGPI @ TENSING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
155	Cont.Cas(C)/546/2022	FARAD ALI Versus ALOK KUMAR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
156	WP(C)/6108/2022 FIXED	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
157	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
158	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
159	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
160	WP(C)/6124/2022 FIXED	M/S VIVEKANANDA ATMA SAHAYAK GOT AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	GA, ASSAM SC, AFDC

161	WP(C)/6190/2022 FIXED	SANJIT CHANDRA DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 7 ORS	MR. D DAS SR. ADV MR S KHOOND MR. K MOHAMMED	SC, AFDC
162	WP(C)/6232/2022 FIXED	M/S W. G. RESORTS (ASSAM) PRIVATE LIMITED Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.
163	WP(C)/6391/2022	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
164	WP(C)/6393/2022	HAFIZA KHANAM Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST ASSTT.S.G.I.
165	WP(C)/6403/2022 B/O	SULEMAN BADSHAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM
166	WP(C)/6404/2022	RONESH THAOSEN AND 53 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, PWD SC, DIMA HASAO
167	WP(C)/6405/2022	GARGESWAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS K BARMAN	SC, P AND R.D. GA, ASSAM SC, FINANCE
168	WP(C)/6407/2022	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MS P SARMA	SC, AG SR. GA, ASSAM
169	WP(C)/6411/2022	KAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, AFDC
170	WP(C)/6416/2022	RANJIT KALITA Versus THE STATE OF ASSAM AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, EXCISE DEPTT.
171	WP(C)/6421/2022	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
172	WP(C)/6426/2022	SANJEEB SAHA AND 2ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	SC, EXCISE DEPTT.
173	WP(C)/6429/2022	M/S SUN LIGHT ENTERPRISE Versus UNION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA MS. P AGARWAL	SC, GST ASSTT.S.G.I.
<u>ADMISSION</u>				
174	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM SC, REVENUE DEPTT.
175	WITH WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) SC, REVENUE ASSTT. S.G.I.(R7)
176	WP(C)/2683/2021 FIXED	HCC-CPL (JV) Versus THE UNION OF INDIA AND 9 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY

177	WP(C)/3888/2021 FIXED	BIJAN KUMAR DAS Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
WITH				
178	WP(C)/3370/2021	SAMSUL HAQUE Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
179	WP(C)/6814/2021	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
WITH				
180	WP(C)/6818/2021	ABU MAHAMMAD ZAKARIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
181	WP(C)/3429/2022 CAVT. NO.05262/022,	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS.	MS M HAZARIKA MR. M K BORAH	GA, ASSAM MR S SARMA MR. J DEKA (R5, R6) MR G J SAIKIA MR. T K BHUYAN (R5, R6) MR. S K DEKA (R5, R6) DR. S RAHMAN (R5, R6) MR. A GAUTAM (R5, R6) FOR CAVEATOR SC, REVENUE

ORDERS

182	I.A.(Civil)/2209/2022 in WP(C)/7542/2018	ON THE DEATH OF KHALILUR RAHMAN HIS LEGAL REPRESENTATIVE TAJIMUDDIN SIKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MS N SULTANA	GA, ASSAM SC, FOREST SC, REVENUE
WITH				
	WP(C)/7542/2018	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,27th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5866/2019 B/O, WITH WP(C)/3101/2001 (D/O)	MINAKSHI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. S P CHITTAWAT MR. K KALITA MS K DEKA MS L HMAR R K HAJONG MR. J DUTTA	GA, ASSAM MR P C SARMA (R6)
MOTION				
2	WP(C)/4429/2022 FIXED, WITH WP(C)/3426/2020(D/O)	ALL ASSAM MINORITY YOUTH ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. Y S MANNAN MR. T BAIDYA MR. A S AKAND MR J ISLAM MR. A HUSSAIN MS N DEKARAJA MS S DEVI	GA, ASSAM
	WITH I.A.(Civil)/2824/2022 in WP(C)/4429/2022	BHUPEN KALITA AND 405 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY	GA, ASSAM
3	WP(C)/6387/2022	SMT. PREMALATA SAIKIA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MD B ISLAM MR S HUSSAIN	SC, AG SC, FINANCE SC, PWD
4	WP(C)/6388/2022	THE ASSAM CHAH KARMACHARI SANGHA Versus THE GOVERNMENT OF ASSAM AND ANR	MS. A BHATTACHARYYA MR. P KALITA	SC, INDUSTRIES AND COMMERCE
5	WP(C)/6390/2022	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
6	WP(C)/6392/2022	BHABANI DEKA MORANG Versus GOVT OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
7	WP(C)/6394/2022	SONA BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	GA, ASSAM
8	WP(C)/6397/2022	SYED MANZOOR KADIR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. T ISLAM MR P BHARDWAJ MS K DAS	SC, APDCL SC, FINANCE

9	WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
10	WP(C)/6406/2022	PHULMONI CHUTIA Versus THE STATE OF ASSAM AND 8 ORS	MR. A KHANIKAR	GA, ASSAM SC, AG SC, P H E
11	WP(C)/6409/2022	CT/GD (M) ALAKA BASUMATRY Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	ASSTT.S.G.I.
12	WP(C)/6420/2022	MANASH JYOTI BORGHAIN Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	GA, ASSAM SC, EXCISE DEPTT.
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/2451/2019 PART-HEARD, FIXED in WP(C)/5985/2018	ROHIT CHOUDHURY Versus NUMALIGARH REFINERY LTD.	MR H RAHMAN MR I HASIEB	GA, ASSAM MR. U K NAIR ASSTT.S.G.I. SC, FOREST
	WITH WP(C)/5985/2018	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 7 ORS.	MR. U K NAIR MS. A VERMA MR. S SARMA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR I HASIEB (R8) ASSTT.S.G.I. SC, FOREST
	WITH			
14	WP(C)/6093/2019	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 8 ORS.	MR. JYOTIRMOY ROY MR. U K NAIR MS. A VERMA MR. S SARMA MR. C CHAKRABORTY	GA, ASSAM MR. H. RAHMAN MR. K. GOGOI, (SC, C.G.C.) MR I. HASIEB ASSTT. S.G.I. SC, FOREST SC. REVENUE
<u>ADMISSION</u>				
15	WP(C)/2725/2021 FIXED	NAZIRA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MD I H LASKAR	GA, ASSAM
16	WP(C)/5659/2021 B/O	MADHAB GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
17	WP(C)/7299/2021 B/O	BABLI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM MR. U N CHATTRY (R-6,7) MR. O LASKAR (R-6,7)
18	WP(C)/2798/2022 B/O	RUPAM DAS Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	H A AHMED MR. R ALI DR. R HOQUE MR A S SK	SC, APDCL
19	WP(C)/3427/2022 B/O	SACHINDRA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA	MR R DHAR SC, WPT AND BC
<u>ORDERS</u>				
20	I.A.(Civil)/1641/2022 FIXED in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r- 5,6,7) MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4)

21	I.A.(Civil)/2362/2022 FIXED, WITH CRP(IO)/244/2019 (D/O) in CRP(IO)/244/2019 WITH	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	MR. U C RABHA MR. S M SARMA
22	Review.Pet./7815/2021 (Filing Number) WITH I.A.(Civil)/1706/2021 WITH I.A.(Civil)/2363/2022	SHRI P.K CHOWDHARY, IAS AND 2 ORS. Versus SRI PRASANTA KUMAR BARUAH AND ANR. A P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. Versus PRASANTA KUMAR BARUAH AND ANR. BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. U C RABHA MR. U C RABHA MR S MATAK MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	MR. A BISWAS MR R KALITA MS S AHOM MR. A BISWAS MR R KALITA MS S AHOM
23	I.A.(Civil)/2502/2022 FIXED in WP(C)/2627/2019 WITH WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS. RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	SC, HEALTH MS. A BORA (SC, NHM)
24	WP(C)/4789/2022 B/O	MRIDUL CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
HEARING				
25	Co.App./3/2013 CAVT. NO. 959/2013 FIXED, CAVT./959/2013	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
26	WP(C)/6190/2014 FIXED	SARBESHWAR TALUKDAR NOW RETIRED Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRAVARTY MR.B TALUKDAR MR. A R TAHBILDAR MR.T B BIKASH	GA, ASSAM MR. A. PHUKAN,SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,27th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	Cont.Case(Crl)(Suo Moto)/1/2022	XXX	SC, GHC	
		Versus		
		IN RE - UTPAL GOSWAMI		

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2482/2022	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	PP, ASSAM
2	Bail Appln./2487/2022	SUNIL DAS @ HEMOL AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
3	Bail Appln./2488/2022	AFSARUL HUSSAIN LASKAR @ MITHU LASKAR Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
4	Bail Appln./2489/2022	NZANTHUNG YANTHAN Versus THE STATE OF ASSAM	MS. P BHATTACHARYA	PP, ASSAM
5	Bail Appln./2494/2022 B/O	VIVEK KESHARI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
6	Bail Appln./2496/2022	BIPUL CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
7	Bail Appln./2497/2022	MD ASHIKUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR N AHMED MS. S DEVI	PP, ASSAM
8	Bail Appln./2499/2022	ABDUL CHABUR Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
9	Bail Appln./2500/2022	NAZIBUL UMOR @ NAZIMUL OMAR Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
MOTION				
10	CrI.Pet./954/2022 FIXED	MAGHI RAM DAS Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	AB/2695/2022 FIXED.	TERANI BIBI Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM

12	AB/2840/2022	SUKLA NATH AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
13	AB/2842/2022	JOMIR HUSSAIN LASKAR @ LALU AND 2 ORS Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
14	AB/2843/2022	JAINUDDIN AHMED Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
15	AB/2844/2022	BISHA SHEIKH @ BISHA MANDAL Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
16	AB/2845/2022 B/O	JAHANARA KHATUN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
17	AB/2846/2022	MUZIBUL ISLAM @ MUJIBUL HAQUE MAJUMDER AND 9 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
18	AB/2848/2022	SHYAM SUNDAR CHOUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MS. M BARUAH	PP, ASSAM
19	AB/2851/2022	SUSANTA BHUYAN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
20	AB/2858/2022	RASENDRA CH DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
21	AB/2860/2022	GAFUR ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
22	AB/2862/2022	EDISON NARZARY Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY	PP, ASSAM
23	AB/2863/2022	HARENDRA NATH DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
24	AB/2865/2022 B/O	IDRISH ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
25	AB/2866/2022 B/O	SAHIN HUSSAIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
26	AB/2867/2022	JWNGDAO SWARGIARY @ RANJAN @ MURGA Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
27	AB/2868/2022	NITUL DEKA @ PINKU DEKA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./2009/2022 WITH CASE DIARY, FIXED	KRISHNA CHETTRY Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
29	Bail Appln./2164/2022 FIXED.	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. M KALITA MR. A CHAUDHURY	SC, CBI
30	Bail Appln./2231/2022 WITH CASE DIARY, FIXED	ANU BHARALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM

31	Bail Appln./2265/2022 FIXED	TAJIB ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH			
32	AB/2634/2022	RANU BIBI @ RANU BEGUM LASKAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
33	Bail Appln./2314/2022 FIXED	MOHAMMAD @ MOHAMMAD KHAN Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
34	Bail Appln./2316/2022 FIXED	MOHAMMAD @ MOHADDAD KHAN Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
35	Bail Appln./2323/2022 FIXED	BIJU BASUMATARY Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
36	Bail Appln./2326/2022 FIXED	BAKUL SAIKIA Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
37	Bail Appln./2330/2022 FIXED	DIGANTA DAS AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
38	Bail Appln./2365/2022 WITH CASE DIARY, FIXED	SULTAN ALI AHMED Versus THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
39	Bail Appln./2370/2022 FIXED	ASHIQUE AHMED @ ASIK AHMED Versus THE STATE OF ASSAM	MR. K OJHA MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
40	Bail Appln./2380/2022 FIXED	IPTISUN HAQUE CHOUDHURY Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
41	Bail Appln./2381/2022 FIXED	MOIN UDDIN AHMED Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
42	Bail Appln./2384/2022 FIXED	IMRAN SHEIKH Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
		<u>BAIL HEARING</u>		
43	AB/311/2022 FIXED	AMBIKA BASUMATARY @ AMBRIKA BASUMUATARIY Versus THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
44	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
45	AB/2363/2022 FIXED	SANJAN DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
46	AB/2382/2022 FIXED	MD. SOLEMAN ALI AND 14 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN H M S ELAHI	MS. R CHOUDHURY MR N RAHMAN PP, ASSAM
47	AB/2384/2022 FIXED.	MD. ARSHAD ALI Versus THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
48	AB/2463/2022 FIXED	ASAR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. P D NAIR	PP, ASSAM
49	AB/2476/2022 FIXED.	WAHIDA KHATUN AND 4 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

50	AB/2501/2022 FIXED.	HABEJ UDDIN AHAMED AND 5 ORS Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
51	AB/2533/2022 FIXED	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
52	AB/2534/2022 FIXED	TAMSER ALI @ TANGSER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
53	AB/2541/2022 FIXED	KOPIL UDDIN SHEIKH Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
54	AB/2542/2022 FIXED	TAJIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
55	AB/2567/2022 FIXED	NIRANJAN SHIL (ROY) @ NIRANJAN ROY Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
56	AB/2618/2022 FIXED.	DHRUBAJIT DAS Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
57	AB/2631/2022 FIXED.	ABDUS SELIM @ SELIM UDDIN Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
58	AB/2632/2022 FIXED	SHAHNAWAZ AHMED Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
59	AB/2639/2022 FIXED.	MD. ASHIP KHAN Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM
60	AB/2653/2022 FIXED	AZIMUL HOQUE SK. AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
61	AB/2657/2022 FIXED	SAFIYA BEGUM Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN	PP, ASSAM
62	AB/2658/2022 FIXED	OMAR ALI AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
63	AB/2691/2022 FIXED	JAHAN UDDIN MOLLAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
64	AB/2731/2022 FIXED	PRABAL BORPHUKAN AND 2 ORS Versus THE STATE OF ASSAM	MR J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
<u>ORDERS</u>				
65	CrI.A./158/2022 WITH LCR (FIVE FILES), FIXED	KANKANJYOTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM
	WITH I.A.(CrI.)/380/2022 in CrI.A./158/2022	KANKANJYOTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<u>HEARING</u>				
66	Arb.A./7/2020 PART-HEARD, B/O	THE SPORTS AUTHORITY OF ASSAM Versus LARSEN AND TOURBO LIMITED AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR R SHARMA, Caveator

WITH
I.A.(Civil)/864/2020
in Arb.A./7/2020

THE SPORTS AUTHORITY OF ASSAM
Versus
LARSEN AND TOURBO LIMITED AND ANR

MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA
MR. A GAUTAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,27th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/436/2021 B/O	SAMSUL HAQUE MAZUMDAR Versus LAKSHMAN BISWAS	MR. JUNM LASKAR MS. A AHMED	
MOTION				
2	WP(C)/5258/2022 FIXED	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS	SC, SEC. EDU.
3	WP(C)/6389/2022	BARNALI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MS A M DCOSTA	SC, SEC. EDU. SC, FINANCE
4	WP(C)/6402/2022	FATIMA KHATUN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	SC, ELEM. EDU GA, ASSAM SC, SSA
5	WP(C)/6408/2022	JAJNESWAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MS P SARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
6	WP(C)/6415/2022	MD. SAIFUL ISLAM AKANDA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN MRS. S ISLAM	SC, SEC. EDU.
7	WP(C)/6419/2022	TRIPTI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B CHANDA	SC, EDU
8	WP(C)/6424/2022	MARY BESRA AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, ELEM. EDU SC, BTC SC, FINANCE
ORDER (STAY VACATING)				
9	I.A.(Civil)/1594/2021 FIXED in WP(C)/3550/2021 WITH WP(C)/3550/2021	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND 4 ORS. BHASKAR KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B SARMA MR. P MAHANTA MR. R B GOHAIN MR. S DEKA MR A D CHOUDHURY MS. J BORO	MR A D CHOUDHURY SC, SEC. EDU. MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC

10	WITH WP(C)/378/2017	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR. S DEKA MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	WITH I.A.(Civil)/3529/2019 in WP(C)/378/2017	SATISH BRAHMA Versus BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
11	WITH WP(C)/3723/2018	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	MR. S DEKA (R5) GA, ASSAM MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
12	WITH WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
13	I.A.(Civil)/2426/2022 FIXED in WP(C)/4560/2021 WITH WP(C)/4560/2021	MAHIBUR REHMAN MONDAL Versus ROFIQUL MUGHAL and 4 ORS.	MD R ISLAM MS A HUSSAIN	SC, ELEM. EDU MR. I H LASKAR MR. P K DEKA
		ROFIQUL MUGHAL Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU GA, ASSAM MS. A HUSSAIN (R-5) MR R ISLAM (R-5) MS M DEKA (R-5)
ADMISSION				
14	WP(C)/1728/2021 FIXED	BANDANA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
15	WP(C)/1752/2021 FIXED	ANJAN MILI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7) MR. D DEKA (r-6) MR. R B GOHAIN (r-6)
16	WITH WP(C)/1348/2021	MONJUMONI DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA MR. D DEKA MR. D DEKA MR. R B GOHAIN MR. R B GOHAIN
17	WITH WP(C)/1520/2021	BHUPEN KULI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU MR. S R BARUAH (R3) MR. P MAHANTA (R-7) MR. D DEKA (R6) MR. R B GOHAIN (R6)
18	WITH WP(C)/1656/2021	PRABITA KULI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU

19	WITH WP(C)/1657/2021	JAYMATI CHARAH Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU
20	WITH WP(C)/3588/2021	UPEN CHANDRA TAYE Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (r-6,7)
21	WP(C)/3136/2021 FIXED	KRISHNARAM DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA
22	WP(C)/3317/2021 FIXED	GAJEN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
23	WP(C)/3480/2021 FIXED	CHENIRAM BARUA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR S BORTHAKUR (r-6,7) MS. P BORAH (r-6,7)
24	WP(C)/7188/2021 FIXED	DAMODAR CHOUDHURY AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
25	WP(C)/5501/2022 FIXED	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
<u>HEARING</u>				
26	WP(C)/5657/2017 FIXED	SOMESWAR BRAHMA Versus THE STATE OF ASSAM and 6 ORS.	MR.H BEZBARUAH MR.S J SARMA MR.J BARMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE MS.K PHUKAN(GA, ASSAM, (R - 3))

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2474/2022	MOJAMIL HOQUE @ MUJAMAL HUSSAIN Versus THE STATE OF ASSAM	MR H BEZBARUA MS. P K DEVI	PP, ASSAM
2	Bail Appln./2476/2022	KUNAL KUMAR RAI Versus THE STATE OF ASSAM	MR. A KHAN MR. M DUTTA	PP, ASSAM
3	Bail Appln./2478/2022	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	PP, ASSAM
4	Bail Appln./2479/2022	AZMAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./2480/2022 B/O	NAYAN ALI Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M HUSSAIN MR. A Z AHMED MR A K DAS	PP, ASSAM
6	Bail Appln./2481/2022	GRICH MOCHAHARI Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
7	Bail Appln./2483/2022	TAPAN DAS Versus THE STATE OF ASSAM AND ANR	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
8	Bail Appln./2485/2022	SAHIDUL ISLAM @ MD. SAHIDUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
9	Bail Appln./2486/2022	MOHAMMAD TASLIM AHAMAD Versus THE UNION OF INDIA	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	SC, DRI
10	Bail Appln./2491/2022	MD KARIM BADSHA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./2492/2022	ANOWAR ALI AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM

12	Bail Appln./2495/2022	SEKENDAR ALI @ MD. SAKENDAR ALI Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
13	Bail Appln./2498/2022	SUMAN CHAKRABORTY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
14	Bail Appln./2501/2022	UTTAM RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM
15	Bail Appln./2502/2022	FAJAR ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J GHOSH	PP, ASSAM
16	Bail Appln./2503/2022	NAYAN CHANDRA KURI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
17	Bail Appln./2504/2022	RIYAJ MAJI @ RIAZ MAJI Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR. P BORAH MR T CHHETRI	PP, ASSAM
<u>MOTION</u>				
18	Tr.P.(CrI.)/29/2022	AL KURANUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR S PRODHANI	PP, ASSAM
19	CrI.Pet./387/2022 FIXED	C LALDINLIANI Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM SC, EXCISE DEPTT.
20	CrI.Pet./988/2022	SANTU DEY @ SANTU KUMAR DEY Versus ANJAN BHOWMICK @ ANJAN KANTI BHOWMICK (B)	MR H BEZBARUA MR. U SARMA	
21	CrI.Pet./989/2022	RATUL KALITA Versus THE STATE OF ASSAM AND ANR	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
22	CrI.Pet./990/2022	MONIDEEPA SAHARIA Versus THE STATE OF ASSAM AND ANR	MR. D BORAH	PP, ASSAM
23	CrI.Pet./991/2022	RAJU RAJKONWAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
24	CrI.Pet./992/2022	RAKESH DEBNATH AND ANR Versus THE STATE OF ASSAM	MR S C DAS MR. C. SHIL MR P BURAGOHAIN	PP, ASSAM
25	AB/2850/2022	BILAYET HUSSAIN Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
26	AB/2854/2022	MD. FAKRUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	AB/2857/2022	ABDUL WAHAB Versus THE STATE OF ASSAM	MR M HASHAN MR. M AHMED	PP, ASSAM
28	AB/2859/2022	SHRI NUR HUSSAIN @ NUR HUSSAIN SK Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
29	AB/2869/2022	WASHIM FIROZA @ ALI Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
<u>ADMISSION</u>				
30	CrI.A./236/2022 B/O	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

	WITH I.A.(CrI.)/566/2022 in CrI.A./236/2022	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	CrI.A./237/2022 B/O	HUSSAIN ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/570/2022 in CrI.A./237/2022	HUSSAIN ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
32	Bail Appln./1058/2022	ZAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
	WITH Bail Appln./1580/2022	NURUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
34	Bail Appln./1911/2022 WITH CASE DIARY, FIXED	INAMUL SOFI JAHAN CHOUDHURY @ PAPLU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
35	Bail Appln./2114/2022 WITH CASE DIARY, FIXED	SHAHADAT ALI Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MR. A AHMED K ZAMAN	PP, ASSAM
36	Bail Appln./2146/2022 FIXED	PRINS PANDEY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
37	Bail Appln./2293/2022 FIXED	MALSAWMSANGI PAITE Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
38	Bail Appln./2335/2022 FIXED	SOHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
39	Bail Appln./2348/2022 FIXED.	DIGANTA ARANDHARA Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
40	Bail Appln./2430/2022 FIXED	ABHISEK DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
41	AB/4352/2021 FIXED	AJAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
42	AB/1608/2022	SIBA SONOWAL @ SIVO SONOWAL Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM SC, EXCISE DEPTT.
43	AB/1737/2022 FIXED	KARABI SAIKIA Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
44	AB/2432/2022	MONDAL SK AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
45	AB/2497/2022 FIXED	IMRAJ UDDIN LASKAR @ IMRAJ HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H I CHOUDHURY MS. M MALLIK MS. P ADHIKARI	PP, ASSAM
46	AB/2680/2022 FIXED	MD. SAFIKUL ALI @ RAJA ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R BEGOM	PP, ASSAM

HEARING

47	Crl.Pet./310/2020 WITH LCR 1 FILE, FIXED	SAHAR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MD Y ALI	MR. A K AHMED MR. A AHMED MD R ALI MD A RAHMAN MS. A KHATUN PP, ASSAM
48	Crl.Pet./126/2021 WITH LCR 1 FILE, FIXED	SHAJEDUL KARIM SARKAR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MD R ISLAM MR D N SARMA S K DAS PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4634/2020 FIXED	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
2	WP(C)/5109/2021 FIXED	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA MS. I ROY	SC, GMC
3	WITH WP(C)/3458/2021	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC
4	WP(C)/5600/2021 FIXED	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
5	WITH WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
6	WP(C)/1188/2022 B/O	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
7	WITH WP(C)/1189/2022	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
8	WITH WP(C)/1190/2022	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
9	WITH WP(C)/1191/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL

10	WITH WP(C)/1196/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
11	WITH WP(C)/1199/2022	POWER AND INSTRUMENTATION GUJARAT LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
12	WP(C)/1198/2022 B/O	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
13	WITH WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
14	WP(C)/3989/2022 FIXED	TARINI DEKA AND 6 ORS. Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I. SC, PCB SC, REVENUE
15	WITH WP(C)/3528/2022	PANKAJ LOCHAN BAISHYA AND 197 ORS Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R13-17) MR. S SARMA(R13-17) MR D DAS MS E NATH (R13-17) ASSTT.S.G.I. SC, REVENUE SC, PCB
16	WP(C)/4295/2022 FIXED	M/S NORTH EAST INFRASTRUCTURE Versus THE UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	ASSTT.S.G.I. SC, BSNL
17	WP(C)/4343/2022 FIXED	M/S NORTH EAST INFRASTRUCTURE Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	ASSTT.S.G.I. SC, BSNL
ORDERS				
18	Cont.Cas(C)/437/2019 B/O	AMIN UDDIN Versus N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
19	Cont.Cas(C)/94/2021 B/O	THE MPTI AND ALL RELIGIONS PHILOSOPHICAL EDUCATION SOCIETY AND TRUST AND ANR Versus MONOJ KUMAR CHIKARIA, ACS AND ANR	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	MR D SAIKIA (r-1,2) MR. B K DAS (r-1,2)
20	I.A.(Civil)/2556/2022 FIXED in WP(C)/7454/2019	ON THE DEATH OF SMT. DHANMAYA GAUTAM Versus RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
	WITH WP(C)/7454/2019	RAMENDRA BHUSAN SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR G CHOUDHURY MS. K PHUKAN
	WITH I.A.(Civil)/1910/2020 in WP(C)/7454/2019	DHANMAYA GAUTAM Versus RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS

21	I.A.(Civil)/2820/2022 FIXED in Cont.Cas(C)/278/2021 WITH Cont.Cas(C)/278/2021	ABDUL KAYUM MAZUMDAR AND 34 ORS. Versus RAJ CHAKRABORTY AND 8 ORS. ABDUL KAYUM MAZUMDAR AND 34 ORS. Versus RAJ CHAKRABORTY AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MS. K PHUKAN (R-2) MR. B GOGOI MR. R DHAR (r-3) MR P NAYAK MR A CHALIHA MR A CHALIHA MS RUKMINI BARUA MR M BHUYAN
22	WP(C)/4813/2022 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
23	WP(C)/5265/2022 FIXED	ASMA BIBI Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
HEARING				
24	WP(C)/8674/2018 FIXED	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)
25	WP(C)/5435/2020 FIXED WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020 WITH	SHRI LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS. LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS MR. B LALRAMENGA MR. K N CHOUDHURY MR S DAS	ADDL. A.G., MIZORAM GA, MIZORAM
26	WP(C)/3288/2021	SHRI LALSANGBERA HNAMTE Versus THE STATE OF MIZORAM AND 5 ORS.	MR. U K NAIR MR S DAS	GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5051/2018 B/O	MALAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROY MR S SARMA MR. A K ROY	GA, ASSAM SC, HEALTH
2	WP(C)/8162/2018 FIXED	TOFAZZAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
	WITH I.A.(Civil)/671/2019 in WP(C)/8162/2018	ABED ALI KHAN AND ANR Versus TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
3	WP(C)/8987/2019 FIXED	NIDANUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
4	WP(C)/3915/2020 FIXED	AMINUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY
5	WP(C)/4210/2020 FIXED	INDIRA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI	GA, ASSAM SC, AG SC, FINANCE
6	WP(C)/5394/2020 FIXED	NATIONAL CONFEDERATION OF OFFICERS ASSOCIATIONS Versus THE UNION OF INDIA AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. C K S BARUAH ASSTT.S.G.I.
7	WP(C)/5459/2020 FIXED	AS PER, HON'BLE COURT'S ORDER DTD. 13/6/22 PETITIONER NO 1 GS 196492N OEM MANJUL PHUKAN Versus THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI ASSTT.S.G.I.
8	WP(C)/1215/2021 B/O	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
	WITH I.A.(Civil)/625/2022 in WP(C)/1215/2021	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS		ASSTT.S.G.I.

9	WP(C)/4305/2021 B/O	PRABHAT DUTTA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
10	WP(C)/4817/2021 B/O	JITENDRA SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
11	WP(C)/7043/2021 B/O	SATWINDER KAUR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA MR. M P SHARMA	MS S MOCHAHARI (R-1 TO 6) MR. S DUTTA (R-1 TO 6) MRS. A GAYAN MR. S DUTTA (R-1 TO 6) ASSTT.S.G.I.
12	WP(C)/7363/2021 B/O	SRIMATI ALAY GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH	SC, AG SC, HEALTH
13	WP(C)/1113/2022 B/O	MD. TAJID ALI BEPARI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, P AND R.D. SC, FINANCE
14	WP(C)/2182/2022 B/O	MADHURAM KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MS F INTAZ MRS J BORAH	SC, P AND R.D.
15	WP(C)/4950/2022 FIXED	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
16	WP(C)/5323/2022 FIXED	GS- 192257X MD. HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MS. R B BORA (R-7) MR. K K PARASAR (r-1-6) SC, ICAR ASSTT.S.G.I.
17	WP(C)/5380/2022 FIXED	SANJAY BODO Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	GA, ASSAM MR R DHAR SC, HANDLOOM AND TEXTILE SC. AKVIB SC, FINANCE

ORDERS

18	WP(C)/6553/2021 B/O	AHMED NEWAJ CHOUDHURY AND ANR. Versus THE STATE OF ASSAM -23 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	GA, ASSAM SC, REVENUE
19	I.A.(Civil)/2664/2022 in Cont.Cas(C)/603/2020 WITH Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. Versus KUSHAL CHAMUAH AND 2 ORS KUSHAL CHAMUAH AND 2 ORS Versus ABHIJIT SARMA BARUAH AND 3 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR. R SARMAH MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
	WITH I.A.(Civil)/2594/2022 in Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH Versus KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
20	WITH WP(C)/6255/2019	PUTUL BARUAH AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	SC, APDCL

HEARING

21	WP(C)/3259/2012 FIXED	L. DAYANANDA SINGH Versus THE UNION OF INDIA and ORS	MR.S SAIKIA MR.B BASUMATARY MR.M G SINGH	SC, RAILWAY
22	WP(C)/1340/2013 FIXED	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH SC, OIL MR.A JAHID
23	WP(C)/5034/2020 FIXED	ON THE DEATH OF ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/227/2022 B/O	TH KANU SINGHA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S RAJKUMAR MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, AGRI. DEPARTMENT
2	CRP(IO)/229/2022	BHONMAI BORAH Versus MAINA DAS BORAH AND ANR	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	
3	CRP(IO)/230/2022 B/O	BARNALI KALITA AND ANR Versus SURAJIT GOVINDA BARUAH	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	
ADMISSION				
4	MACApp./368/2018 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R-2)
	WITH I.A.(Civil)/1637/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R-2)
5	CRP(IO)/110/2019	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
6	MACApp./486/2019	REBOTI PRITAM KARMAKER and 2 ORS Versus THE COMMISSIONER and 4 ORS,	MR.A SARMA MR.M C BHATTA MD.A HUSSAIN MR.K SARMA MR.D DAS MR.K CHOUDHURY MS. K M SARMA MRM P GOSWAMI	MR. S SAMARIA SC, AGRI. DEPARTMENT MR.S SAMARIA
7	FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	MR. D A KAIYUM (R-1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R-1,2,3,4,5)

	WITH I.A.(Civil)/1849/2021 in FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
8	MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus IKBAL AHMED AND 2 ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
	WITH I.A.(Civil)/2954/2022 in MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus IKBAL AHMED AND 2 ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
9	MACApp./723/2022 FIXED	SRI BHABANI PRASAD DAS and ANR Versus SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED
10	MACApp./733/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus MD. ASAKUL ALI and 3 ORS.	MS. R D MOZUMDAR MS.B BORA	MR.A J SAIKIA (R-5) MR.N N BHUYAN (R-5) MR.U K DUTTA (R-5) MR.B KAKATI (R-5) MR. K BORAH (R-5)
	WITH I.A.(Civil)/2970/2022 in MACApp./733/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MD. ASAKUL ALI and 3 ORS	MS. R D MOZUMDAR MS.B BORA	MR.A J SAIKIA (R-5) MR.N N BHUYAN (R-5) MR.U K DUTTA (R-5) MR.B KAKATI (R-5) MR. K BORAH (R-5)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/147/2022	NIPEN MAZUMDAR Versus TAPOSH KANTI MAZUMDAR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM M. BORUAH	
	WITH I.A.(Civil)/2967/2022 in RSA/147/2022	NIPEN MAZUMDAR Versus TAPOSH KANTI MAZUMDAR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM M. BORUAH	
12	RSA/148/2022	TINKU CHAWRA AND 3 ORS. Versus KULESH TALUKDAR	MR. B K DAS MR H P GUWALA	
	WITH I.A.(Civil)/2969/2022 in RSA/148/2022	TINKU CHAWRA AND 3 ORS. Versus KULESH TALUKDAR	MR. B K DAS MR H P GUWALA	
<u>ORDERS</u>				
13	MACApp./627/2017 FIXED	NATIONAL INSURANCE COMPANY LTD Versus SRI PRANJAL RAJKONOWAR and 5 ORS	MR. K K BHATTA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR. K K BHATRA (R6) MR. P MAHANTA (R1) MR. R K BHATRA (R6) MR. B K DAS (R4, R5) MS RIMPI DUTTA (R6) MR. D BHUYAN (R6) MR. A LAHKAR (R6) MR. C M MAHANTA (R1)
14	MFA/61/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SRI FRANSASICH KHALAKH @ ORANG and ANR	MRS. S ROY MS I DAS	
15	MFA/77/2018	THE UNION OF INDIA Versus M/S ARUNA ENTERPRISE		

	WITH I.A.(Civil)/2191/2018 in MFA/77/2018	UNION OF INDIA Versus M/S ARUNA ENTERPRISE		
16	MACApp./688/2018 WITH LCR	SRI PRAFULLA BARMAN Versus REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. N D BHUYAN MR. P K MAZUMDAR MS M DAS	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
17	I.A.(Civil)/4241/2018 FIXED in WP(C)/3149/2015 WITH WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
18	MACApp./30/2019 WITH LCR WITH I.A.(Civil)/260/2019 in MACApp./30/2019	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
		THE ORIENTAL INSURANCE CO. LTD Versus ABUL KASHEM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN
		THE ORIENTAL INSURANCE CO. LTD Versus ABUL KASHEM AND 2 ORS	MR. S K GOSWAMI MR. R SARMAH	
19	MFA/166/2019 WITH LCR	M/S DINESH SALES CORPORATION Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN	SC, NF RLY
20	MFA/239/2019 WITH LCR	M/S CEMENT INTERNATIONAL LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI MR. C K S BARUAH MR. C K S BARUAH
21	MACApp./470/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BOBY SAIKIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. H ROHMAN
22	MACApp./532/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI RABINDRA NATH DAS AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
23	MACApp./552/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus MAHAMMAD ALI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. P HAZARIKA MR. A BHATTACHARYYA(R1, R2) MR. H S BORAH MR. D PHUKAN MR. S SINGH (R1, R2)
24	MACApp./554/2019	NATIONAL INSURANCE CO. LTD. Versus SMT PURNIMA KONWER and 3 ORS	MS.L SHARMA MR.B J MUKHERJEE	
25	I.A.(Civil)/2449/2019 in CRP/102/2006 (D/O) in Review.Pet./4747/2019 WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
		SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS		
	WITH I.A.(Civil)/2354/2021	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
	WITH I.A.(Civil)/2355/2021	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY

	WITH I.A.(Civil)/2356/2021	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUHDURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUHDURY	MR. M K CHOUHDURY
26	MACApp./112/2020 WITH LCR WITH I.A.(Civil)/2342/2022 in MACApp./112/2020 WITH CO/5700/2022 (Filing Number) in MACApp./112/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI PRATIMA DAS AND 5 ORS PRATIMA DAS Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. PRATIMA DAS Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. F	MR. S K GOSWAMI MS P SARMA MR. R SHARMA MR D MONDAL MR D MONDAL	MR D MONDAL (r-1,3,4)
27	I.A.(Civil)/2120/2020 WITH LCR in FAO/5/2015 WITH FAO/5/2015	SRI JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY SRI JAI RAJ BIKRAM SINGH Versus SRI JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR. B M CHOUHDURY MR.S SARMA MR. S D PURKAYASTHA MR.T K BHUYAN MR. U CHOUHDURY MR.J DEKA
	WITH I.A.(Civil)/2121/2020 in FAO/5/2015	JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	
28	MACApp./64/2021 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SRI ASHOK PANDEY AND 2 ORS	MR H BURAGOHAJIN MR S S SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA (R1) MD ASLAM (R1) MR H K SARMA (R1) MR. M SAHEWALLA (R1)
29	MACApp./74/2021 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus BHAGO RAM BORO AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR S NEOGI (R-3) MR S NEOGI (R-3) MS. R B BORA MR. T DEURI (R-3) MR. R GOSWAMI (R-4) MS. P BORTHAKUR (R-4) MR. V SHARMA (R-3) MR. V SHARMA (R-2) FOR CAVEATOR
30	MACApp./106/2021 WITH LCR	SHAHA ZOTDAR AND ANR. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MR. M H TALUKDAR (R-2,3)
31	CRP(IO)/197/2022	MUSTT JORINA BEGUM AND ANR Versus MD AZAD ULLAH AND 8 ORS	MS D DUTTA	
32	I.A.(Civil)/1288/2022 in Review.Pet./146/2017(D/O), CRP/151/2016(D/O) in Review.Pet./146/2017	UNION OF INDIA Versus M/S NOORBARI TEA COMPANY P LTD B	MRS. A GAYAN	MR. A DHAR MD F FARIDI
33	I.A.(Civil)/1405/2022 in CRP/5154/2022 WITH CRP/5154/2022 (Filing Number)	SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus TIKENDRA CHANDRA SINGHA BIBHA RANI SINGHA AND 2 ORS Versus TIKENDRA CHANDRA SINGHA (F)	MS S MOCHAHARI MR SISHIR DUTTA MRS. M BARMAN MR. SIDHANT DUTTA MR. S DUTTA	

34	I.A.(Civil)/2564/2022 IN MACAPP/111/2011 (D/O). in Review.Pet./8521/2022	SAFATUN NESSA AND 7 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA
	WITH Review.Pet./8521/2022 (Filing Number)	SAFATUN NESSA AND 7 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. B	MR SISHIR DUTTA
35	I.A.(Civil)/2974/2022 in MACApp./11703/2022	NATIONAL INURANCE COMPANY LIMITED Versus ARATI DUTTA AND 4 ORS.	MR T KALITA MR. A KAKATI
	WITH MACApp./11703/2022 (Filing Number)	NATIONAL INURANCE COMPANY LIMITED. Versus ARATI DUTTA AND 4 ORS . E	MR T KALITA
	WITH I.A.(Civil)/11708/2022 (Filing Number)	NATIONAL INURANCE COMPANY LIMITED. Versus ARATI DUTTA AND 4 ORS . E	MR T KALITA
HEARING			
36	Crl.A./84/2021 PART-HEARD, WITH LCR, B/O	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN PP, ASSAM
	WITH I.A.(Crl.)/535/2021 in Crl.A./84/2021	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN PP, ASSAM
	WITH Crl.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA PP, ASSAM
38	Crl.A./203/2022 PART-HEARD, WITH LCR 2 FILES, FIXED	MD. ATOWAR RAHMAN AND ANR Versus PRATIK INFRACOM PVT. LTD. AND ANR	MR. S C BISWAS MR. B CHOWDHURY MR. A K DAS MR. P BORA MR G N SAHEWALLA MR H K SARMA MR. A CHETIA
39	RSA/100/2019 WITH LCR, FIXED	SMTI. INDIRA SARMAH Versus SRI PRANJIT BORKOTOKY AND 6 ORS.	MR. N GOSWAMI MR. D NATH MR D KALITA MR. S S GOSWAMI MR. N UPADHAYAY
40	MACApp./153/2020 (QUANTUM), WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN MRS. K K CHOUDHURY (r- 2,3)
	WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,27th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Rev.P./397/2022 WITH LCR 2 FILES, B/O	YASH ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2432/2022	MAMON BARUAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
3	Bail Appln./2490/2022 B/O	NUR ISLAM AHMED Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
MOTION				
4	Crl.Rev.P./429/2022 FIXED	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
5	Crl.Rev.P./476/2022 FIXED.	MURSHID ALAM Versus THE UNION OF INDIA AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
6	Crl.Rev.P./484/2022 B/O	ADITYA KUMAR GUPTA Versus SRIMATI SABITA GUPTA	MR S N KRISHNATRAYA MR R YASIN	
7	Crl.Rev.P./485/2022	BIJU KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
8	Crl.Rev.P./486/2022	SAKAI MIA CHOUDHURY @ ABDUL SUKKUR CHOUDHURY @ SUKKUR Versus THE STATE OF ASSAM AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
9	Crl.Pet./993/2022	JAMIR ALOM Versus THE STATE OF ASSAM AND ANR	MR S C PANDIT MD S ULLAH MR N K KAKATI	PP, ASSAM
10	Crl.Pet./994/2022	RAMCHARAN NATH Versus THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM

11	Crl.Pet./995/2022	BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
12	Crl.Pet./996/2022	MRINAL KALITA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
13	Crl.Pet./997/2022	UPEN BRAHMA Versus BHAGYASHREE DEWRI	MS. S B CHOUDHURY MR. S K DAS MS. A G CHOUDHURY	
14	AB/2835/2022 B/O	BHASKAR CHETIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
15	AB/2852/2022	MD. ABUL KASHEM @ KASHEM ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
16	AB/2853/2022	ASHISH CHAKRABORTY Versus THE STATE OF ASSAM	MR. T DEURI MR U SAIKIA P. DEKA	PP, ASSAM
17	AB/2856/2022	BIJAY SINGH AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	PP, ASSAM
18	AB/2864/2022	RAHENA BEGUM @ PUTOLI BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Pet./132/2018 WITH LCR 2 FILES(PHOTOCOPY), B/O	BARUN GOGOI AND 2 ORS. Versus GUNIN BURAGOHAIN AND ANR	MR G P BHOWMIK MR D KALITA MR. M HUSSAIN	MR. B J DUTTA MR. A K GUPTA MR. R S MISHRA ADDL PP,ASSAM
20	Crl.Pet./1342/2019	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
21	Crl.Pet./575/2020 WITH LCR 3 FILES, B/O	BIPUL ROY Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR D BORAH	PP, ASSAM
22	Crl.Pet./143/2021 WITH LCR 1 FILE	MOIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. JUNM LASKAR MS. A AHMED	MD F H LASKAR (R-2) PP, ASSAM
23	Crl.Rev.P./158/2021 WITH LCR 1 FILE, FIXED	AHMED MUSA LASKAR Versus AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	MR. A H ALAMGIR (R-1)
24	Crl.Pet./387/2021 WITH LCR 1 FILE	JHARNA GAUR Versus ALPUT SENCHOA AND ANR	MR. R PHUKAN MR. Z AHSAN	MR H BEZBARUA (R-1) MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1)
25	Crl.Pet./549/2021 WITH LCR 1 FILE	NITIN MITTAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	MR. A A R KARIM (r-2) MR. A DEB (r-2) PP, ASSAM
26	Crl.Pet./735/2021 WITH LCR 1 FILE, FIXED	SAUMENDRA KUMAR BARUA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N DEKA MR. M GOGOI MR A R BAROOAH	MR T H HAZARIKA (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR N AHMED (R-2) PP, ASSAM
27	Tr.P.(Crl.)/1/2022 WITH LCR 1 FILE	SYED RAJU ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR R K DUTTA (r-2) MR. S DUTTA (r-2) PP, ASSAM

28	CrI.Pet./102/2022	MD RAFIK ALI @ RAFIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM
29	CrI.Pet./124/2022 WITH LCR 2 FILES	MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR M Z SHAH (r-2) MR A S SK (r-2) PP, ASSAM
30	CrI.A./193/2022	PRADIP SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/448/2022 in CrI.A./193/2022	PRADIP SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
31	CrI.Pet./642/2022	THE STATE OF ASSAM AND ANR Versus MD. SHAMSUZZAMAN SHEIKH	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR N M HAZARIKA
32	CrI.Pet./742/2022 WITH LCR 1 FILE, B/O	SIDDARTH MUNDRA AND ANR Versus STEEL TRADERS	MR. R HUSSAIN MRS. S ROY MR A A AHMED	MR. D CHAKRABARTY MS. J DEKA
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./2305/2022 FIXED.	ASHOK DAS AND ANR. Versus THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
34	Bail Appln./2374/2022 FIXED	SANJOY RABHA Versus THE STATE OF ASSAM	MS. A MEDHI MRS S MALAKAR	PP, ASSAM
35	Bail Appln./2376/2022 FIXED	WASEEM KHAN Versus THE STATE OF ASSAM	R DAS	PP, ASSAM
36	Bail Appln./2402/2022 FIXED.	RUPESH KUMAR CHOUDHARY Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/1164/2022	RANJITA PEGU Versus THE STATE OF ASSAM	MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/379/2022 in AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM,	MR. N SARKAR MR P K BASU MR N M DEKA	MR. M HUSSAIN MR D KALITA PP, ASSAM
38	AB/1678/2022 AB 1697/2022(D/O)	GIREESH JASRASARIA Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM	PP, ASSAM
<u>ORDERS</u>				
39	CrI.L.P./20/2020 WITH OFFICE NOTE in CrI.A./463/2020	BIDHU BHUSHAN Versus GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR P KATAKI (r-2) MR A KAKOTI MRS R BEGUM (r-2) PP, ASSAM
	WITH CrI.A./463/2020 (Filing Number)	BIDHU BHUSHAN DEB Versus GAUTAM DAS AND 2 ORS.	MR Z KAMAR	
	WITH I.A.(CrI.)/202/2020	BIDHU BHUSHAN DEB Versus GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
40	I.A.(CrI.)/373/2021 in CrI.Rev.P./6505/2021	JOY KANT DAS Versus GUDIA KUMARI DAS	MR. P C DEY MR. K KALITA	MS. K PHUKAN (Legal aid counsel)

WITH

Crl.Rev.P./6505/2021
(Filing Number)

JOY KANT DAS

MR. P C DEY

Versus

GUDIA KUMARI DAS -E

PRANJAL SAIKIA

Ms. DEBASHREE SAIKIA,
AMICUS CURIAE

PP, ASSAM

Versus
THE STATE OF ASSAM

SMT. JEUTI TALUKDAR

MS S K CHAUHAN
MR R S CHAUHAN

PP, ASSAM

THE STATE OF ASSAM AND ANR.

MAZID ALI @ ABDUL MAZID

MR. S K ROY
MD K RAHMAN

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

HEARING

NANDA CHAKLADAR

MR.G GOSWAMI

MR J C BORAH

Versus

SMT SAKTIMAI CHAKLADAR and ANR.

MR.M PHUKAN
MRK K DAS
MS.S KALITA
MRT K BHATTACHARYYA

PP, ASSAM

SHIV KUMAR KANOI

MR.S K GOSWAMI

MR.N C DAS

Versus

THE STATE OF ASSAM AND ANR

MR.N BARMAN

MR.M DAS

DHYAN FOUNDATION

MR. DITUL DAS
MR. R RAHMAN
MR. B J TALUKDAR
MR P R SARMA

MR. P NEOG (R-2)
MR. T CHUTIA (R-3 TO 8)
PP, ASSAM

THE STATE OF ASSAM AND 7 ORS.

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,27th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5281/2016 B/O	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
2	WP(C)/5443/2018 B/O	MRS. BEAUTY DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K DAS MS. B D SARMAH	SC, SEC. EDU. SC, EDU SC, FINANCE
3	WP(C)/941/2021 B/O	MAFIDUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS.	MS. G BORAH	SC, ELEM. EDU MS S P CHETRY
4	WP(C)/3452/2021 FIXED	SK MOHAMMAD ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. R ISLAM MR F A AHMED	SC, ELEM. EDU MR J ABEDIN (r-8) GA, ASSAM MR. N AHMED (r-7) MR. K I MAZUMDER (r-8)
5	WITH WP(C)/6697/2021	ANOWAR HUSSAIN SHEIKH Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR F A AHMED	SC, ELEM. EDU MR J ABEDIN (r-7) GA, ASSAM MR. K I MAZUMDER (r-7) SC, U G C
6	WP(C)/5982/2021 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	SC, SEC. EDU. MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7)
7	WP(C)/18/2022 FIXED	NABIN NARZARY Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MRS H B GOHAIN MS. M SARMAH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE SC, BTC
8	WP(C)/2509/2022 FIXED	MD. RAFIK AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K MEDHI MRS. M BARMAN	SC, SEC. EDU. MR H R A CHOUDHURY (R-6) MR. B CHAKRAVARTY (R-8) MR. H ALI (R-6) MS. A LALA (R-8)
9	WP(C)/2722/2022 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM
10	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU

11	WP(C)/4237/2022 FIXED	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)
12	WP(C)/4880/2022 FIXED	MS. SHREYA GAUTAM (MINOR) Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	MR H GUPTA ASSTT.S.G.I. MRS. R S CHOUDHURY, SC, KVS
13	WP(C)/5525/2022 CAVT. NO.09122/022, FIXED	SANJIB KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR
14	WP(C)/5708/2022 FIXED	SANJIB LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU SC, FINANCE
ORDERS				
15	WP(C)/5209/2016 WITH WP(C)/361/2013 (D/O), FIXED	ISMAIL ALI SK. Versus THE STATE OF ASSAM and 8 ORS.	MR.D P CHALIHA MR.R ISLAM MR.U P CHALIHA	GA, ASSAM(R4) MR.M DUTTAR-9 MR.M ISLAM(R-9) SC, ELEMENTARY EDUCATION(R1,2,3,5 & 6) MR.N UDDIN(R-9)
WITH				
16	WP(C)/1177/2015	MD. ISMAIL ALI SK. Versus THE STATE OF ASSAM AND 7 ORS	MR.R ISLAM MR.M U MONDAL MR.A S CHOUDHURY MDI H KHAN	MR.G SAROWAR(R-8) GA, ASSAM(R4) MR.M DUTTAR-8 MSN NASRIN(R-6 & 7) MR.M HUSSAIN(R-6 & 7) MR.M ISLAM(R-8) SC, ELEMENTARY EDUCATION(R1-3&5) MR.N UDDIN(R-8)
17	Cont.Cas(C)/608/2020 FIXED	SAMSUL ISLAM CHOWDHURY Versus PRITOM SAIKIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH MR. N J KHATANIAR MS. N PHUKAN (R-1)
18	Cont.Cas(C)/50/2021 B/O	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. D SAIKIA (R-1,2) MR. S BORA
19	I.A.(Civil)/1623/2022 in WP(C)/433/2021	DR. NIRUPAMA BHATTACHARYYA Versus THE STATE OF ASSAM AND 11 ORS.	MR. D DAS SR. ADV MR. N SARKAR MR P K BASU MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. A GOYAL MR. A CHOUDHURY
WITH				
	WP(C)/433/2021	NIRUPAMA BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR MR. A GOYAL (R-4) MR. A CHOUDHURY (R-4) MS R OJAH (R-4)
20	I.A.(Civil)/2822/2022 in Cont.Cas(C)/230/2019	GOPALJI MISHRA AND 9 ORS. Versus DILIP CHANDRA NATH AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
WITH				
	Cont.Cas(C)/230/2019	GOPALJI MISHRA AND 9 ORS. Versus DILIP CHANDRA NATH AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY MRS. A GAYAN MR. A CHAMUAH, SC,UGC. ASSTT.S.G.I. SC. ASSAM UNIVERSITY
WITH				
21	Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. Versus DILIP CHANDRA NATH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY

22	WP(C)/4182/2022 FIXED	BIDISHA BORTHAKUR AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
23	WP(C)/4479/2022 CAVT. NO.07112/022, FIXED	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR

HEARING

24	WP(C)/3620/2018 FIXED	DR. JAYASHREE SEN Versus STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, HIGHER EDU MR. JUNM LASKAR
WITH				
25	WP(C)/951/2018	DR. Y. MONOJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR

STAY MATTERS

26	WP(C)/4217/2022 FIXED	RAHUL NATH AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MR S SARMAH	SC, HIGHER EDU SC, APSC
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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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7)	MS. M BORAH	23-09-2022	To	02-10-2022



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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./52/2018 FIXED	NARAYAN SARMAH Versus MAMU RAM NAGTE and 2 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. P S BISWAS MR. P BISWAS	
2	CRP(IO)/109/2021	SMT. SEEMA OJHA Versus CHIRANIT SINGH LAL AND 4 ORS	MR. S C KEYAL MR R K MOUR MS G HAZARIKA MISS P DAS	MR. A K GUPTA (r-1,2,3,5) MR. A K GUPTA (r-1,2,3,5) MR. R S MISHRA MR. R S MISHRA MR. R S MISHRA MR K J SAIKIA
3	CRP(IO)/103/2022 FIXED	RAJENDRA SINHA AND ANR. Versus MOLAY SINHA	MR D MAZUMDER MR. S BISWAS MS D DEVI	MR. R P SARMAH MR. D DOLEY
4	CRP(IO)/137/2022 FIXED	ABDUR REZZAQUE Versus ALI HUSSAIN AND ANR	MR. S AHMED MR. A MOBARAQUE MS J HAZARIKA	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ
5	MACApp./447/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUPONI GANLARI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
6	MACApp./625/2022	KATINATH NARZARY Versus MADHU AGARWALA AND ANR. H	MR R DHAR MR B C MUCHAHARY	MR. B J MUKHERJEE (R-1) MR D BHUYAN MS R SAHA (R-1) MS R GANGAWAT MS M N KONYAK
7	MACApp./644/2022 FIXED	UNITED INDIA INSURANCE CO. LTD Versus SMTI SUKO KUMARI TANTI and 3 ORS	MS. N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. N M DUTTA
8	MACApp./725/2022	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus TARUN CHANDRA PHUKAN and 5 ORS	MR.S BHUYAN MR. R GOSWAMI MS.M SAIKIA	MR.A TALUKDAR(R-6) MR.K K BHATTA(R-6) MRU S BORGHAIN (R-4) MR.J JOHN(R-6) MR. R GOGOI (R-4)
	WITH I.A.(Civil)/2960/2022 in MACApp./725/2022	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus TARUN CH. PHUKAN and 5 ORS	MR.S BHUYAN MR. R GOSWAMI MS.M SAIKIA	MR.A TALUKDAR(R-6) MR.K K BHATTA(R-6) MRU S BORGHAIN (R-4) MR.J JOHN(R-6) MR. R GOGOI (R-4)

9	MACApp./728/2022 FIXED	MUSST. RAHIMA KHATUN AND 2 ORS Versus SMTI. SHEFELI DEBNATH AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR C P SHARMA MR.N KALITA MR.S DUTTA MR.SIDHANT DUTTA	MS P PATHAK MR. U K DUTTA MR. B KAKATI MR. K BORAH MS. S BISWAS MR. M RAHMAN MR. B KASHYAP
10	MACApp./731/2022 FIXED	AJBHAN BIBI AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. H	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MR. K K BHATTA MS JONA TALUKDAR (r-1)
FOR HEARING U/O XLI RULE II C.P.C.				
11	RSA/156/2019 CAVT. NO.0426/2019 FIXED	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. R BARUAH MR. A K PURKAYASTHA MR. R C PAUL MR. A IKBAL MRS. M NATH MR. S SHARMA MD. K ALI	MR B KAUSHIK FOR CAVEATOR
	WITH I.A.(Civil)/2494/2019 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/1332/2022 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	FOR CAVEATOR
12	RSA/138/2022	REKHAMONI DEVI AND 6 ORS. Versus JUGAL CHANDRA SAIKIA AND ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	
	WITH I.A.(Civil)/2455/2022 in RSA/138/2022	REKHAMONI DEVI AND ORS. Versus JUGAL CHANDRA SAIKIA	MR A IKBAL	MR. M DAS
ORDERS				
13	I.A.(Civil)/1781/2016 in RSA/197/2004 (D/O) in Review.Pet./87/2015	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS	
	WITH Review.Pet./87/2015	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
	WITH I.A.(Civil)/1782/2016 in Review.Pet./87/2015	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.P CHAKRABORTY	
	WITH I.A.(Civil)/1783/2016 in Review.Pet./87/2015	ON THE DEATH OF ABDUL FATTAH HIS LEGAL HEIRS ABU MD.SULAIMAN AND ORS Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
14	RSA/3/2018	ASMINA KHATUN Versus SAHED ALI	MR Z MUKIT MR. A SATTAR H K BARUAH	MS. R CHOUDHURY (R1, R3, R4) H AHMED, (R 1, 3 and 4) MR. A MATIN, (R 1, 3 and 4)
15	RSA/99/2018	BADRUZZAMAN and 23 ORS Versus SARIF UDDIN and 11 ORS,	MR A R BHUYAN MR.S K GHOSH MS F AHMED	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA

16	RSA/107/2018	SHRI AJIT KUMAR DAS @ AJIT CH DAS and ANR Versus SRI NARAYAN CH DAS and 6 ORS	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MS. K L R YANTHAN MRS. A DAS FOR CAVEATOR
17	RSA/109/2018	CHANDRA KANTA NATH and 3 ORS. Versus KISHORE KUMAR NATH and 4 ORS.	MR. A C SARMA MR. P CHAKRABORTY MR. B HALDAR	MR. G C PHUKAN (R1, R2, R3 & R5) MR. S K SINGH (R1, R2, R3 & R5) MR. K GOGOI (R1, R2, R3 & R5)
18	RSA/184/2018	ATUL DAS Versus SMT BIJAYA MAHANTA	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	
	WITH I.A.(Civil)/2352/2018 in RSA/184/2018	ATUL DAS Versus SMT BIJAYA MAHANTA	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	
19	RSA/260/2018	SMTI BIJOY LAKSHMI BHATTACHARJEE Versus SRI SIDDHARTHA BARUA AND ANR	MR. T U LASKAR MR. N DHAR MR S A BARBHUIYA MR. S A CHOUDHURY	MR B K SARMA MS P SARMAH MR. P SARMA
20	RSA/30/2019	MUSST NEHARUN NESSA AND 8 ORS Versus MD MAJIR UDDIN AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A C SARMA MR G BHARADWAJ
21	RSA/262/2019	MD. ABDUL BARI AND 6 ORS Versus SHRI BOCHA SINGHA AND 9 ORS	MR. N DHAR MR. N H LASKAR MS. S DASGUPTA MS. C KHAKHLARY	
22	MACApp./544/2019	THE ORIENTAL INSURANCE CO. LTD Versus SALAMUDDIN @ ABDUL SALAM ALI AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A BHATTACHARYYA MR. S SINGH
23	Cont.Cas(C)/609/2019	JITENDRA KUMAR BARUAH Versus GAUTAM BAROOAH AND ANR	MR. K N CHOUDHURY MR. A DHAR	MR. S C KEYAL MR. S KAKATI MISS P DAS MS S DAS
24	I.A.(Civil)/21/2020 in RSA/4779/2019	INDRA BHUSAN SHARMA AND ANR Versus SRI SURENDRA SHARMA AND 6 ORS	MR D DAS MR S KHOUND MS. N BORAH	MR. P J SAIKIA MR. A K GUPTA
	WITH RSA/4779/2019 (Filing Number)	INDRA BHUSAN SHARMA AND ANR Versus SRI SURENDRA SHARMA AND 6 ORS		
25	SAO/3/2021	PARTHA JYOTI BORAH AND ANR. Versus NAMITA TARAFDAR	MR. P S DEKA MS. P BHATTACHARYA MR. B K BHAGAWATI MS K KALITA MR B S DEKA	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS
26	MACApp./10/2021 WITH LCR	THE STATE OF ASSAM AND 2 ORS Versus MRS. MINALI KALITA AND ANR	MR. R D CHOUDHURY	
	WITH CO/11/2021 in MACApp./10/2021	MINALI KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR B K JAIN	GA, ASSAM MR. R D CHOUDHURY
27	MACApp./69/2021 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SRI DEEPAK HARIZAN @ DIPAK	MS.L SHARMA MR. K K BHATTA	

28	MACApp./73/2021 WITH LCR	RUNA LAILA Versus THE LEGAL MANAGER SBI GENERAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	MR. M A SHEIKH (r-2) MR. K K BHATTA (r-4) K U AHMED (r-2) MR. R GOSWAMI (r-1) MS F INTAZ (r-2) MS JONA TALUKDAR (r-4) MS. P BORTHAKUR (r-1) MR S K BEHARA (r-1) MS R DEVI (r-4)
29	MACApp./76/2021 WITH LCR	SAFIQUL ISLAM Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. B J TALUKDAR	
30	MACApp./80/2021 WITH LCR (XEROX)	NEW INDIA ASSURANCE CO. LTD. Versus RASHIDA BEGUM AND 6 ORS (E)	MRS B ACHARYA MR. A ACHARYA	MR. M AHMED
31	MACApp./83/2021 WITH LCR	SBI GENERAL INSURANCE COMPANY LIMITED Versus ABDUL KADDUS AND 3 ORS	MR T KALITA MR. A KAKATI	MR. J AHMED (R-1 AND 2) MS A HUSSAIN (R-1 AND 2) MS. N HASINA (R-1 AND 2) MR Z RAHMAN (R-1 AND 2) R BEGUM (R-1 AND 2)
	WITH I.A.(Civil)/737/2021 in MACApp./83/2021	SBI GENERAL INSURANCE COMPANY LIMITED Versus ABDUL KADDUS AND 3 ORS	MR T KALITA MR. A KAKATI	
32	MACApp./84/2021 WITH LCR	JAKIR HUSSAIN Versus NURAN NESSA AND ANR.	MR. S K GOSWAMI MR. M TALUKDAR MR. R SHARMA	MR. A J SAIKIA (r-2) MR G S BORO (r-2)
	WITH I.A.(Civil)/740/2021 in MACApp./84/2021	JAKIR HUSSAIN Versus NURAN NESSA AND ANR.	MR. S K GOSWAMI MR. M TALUKDAR MR. R SHARMA	
33	MACApp./85/2021 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. MANASHI SINGHA AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. M TALUKDAR (R 1 & 2) MS. R DAS (R 1 & 2)
34	I.A.(Civil)/1540/2021 in CRP/6944/2021	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	
	WITH CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
35	I.A.(Civil)/2422/2021 in MACApp./9771/2021	KUNJA SAIKIA Versus UNITED INDIA INSURANCE CO. LTD.	B R DAS	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./9771/2021 (Filing Number)	KUNJA SAIKIA Versus UNITED INDIA INSURANCE COM. LTD. A	B R DAS	
36	I.A.(Civil)/2474/2021 in MACApp./11637/2021	RESMIN SULTANA AND 2 ORS. Versus MD. JUL AHMED AND 2 ORS.	MR D MONDAL	
	WITH MACApp./11637/2021 (Filing Number)	RESMIN SULTANA AND 3 ORS. Versus MD. JUL AHMED AND 2 ORS. B	MR D MONDAL	
37	RSA/62/2022	MANASHI RAJKHOWA Versus LAKHIMI SAIKIA AND 12 ORS.	MR. L TALUKDAR MR B DAS MRS. M DAS MS K. KALITA MR H TALUKDAR	MS M D MEDHI (r- 2,3,4,5,6,8) MS J KALITA (r-2,3,4,5,6,8) MR. B C DAS (r-2,3,4,5,6,8)
38	I.A.(Civil)/1522/2022 in RSA/225/2012	ASIT MALAKAR and 7 ORS Versus SUSHILA MALAKAR and 8 ORS		

	WITH RSA/225/2012	SUSHILA MALAKAR and 4 ORS Versus ASIT MALAKAR and 7 ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MRR CHAKRABORTY MR.M C KAKOTIR-1 MR.M DUARAH(R-1) LEGAL AID COUNSEL
39	I.A.(Civil)/2160/2022 WITH LCR in RSA/241/2015 WITH RSA/241/2015	SRI PALAK DEB Versus SRI PRAN GOPAL SINGHA. SRI PRAN GOPAL SINGHA Versus SRI PALAK DEB	MR. S K GHOSH MS F AHMED MR.S C KEYAL MS.P BARUAH MS.G SARMAH MRB KAUSHIK	MR. S C KEYAL MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/397/2018 in RSA/241/2015	PRAN GOPAL SINGHA Versus PALAK DEB	MR. S C KEYAL MS. P BARUAH	
40	I.A.(Civil)/2473/2022 in RSA/120/2014 WITH RSA/120/2014	MADAN SARMA DUBEY AND ORS. Versus MANISH KHATUWALA AND 3 ORS. MANISH KHATUWALA and 3 ORS. Versus MADAN SARMA DUBEY and 5 ORS.	MS. M BHATTACHARJEE MISS. S PRASAD MR.G N SAHEWALLA MR.B SHARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR G N SAHEWALLA MR.S BHATTACHARYYA MS.M BHATTACHARJEE
41	I.A.(Civil)/2807/2022 in RSA/7154/2022 WITH RSA/7154/2022 (Filing Number)	UPEN DEKA AND 7 ORS. Versus MINA DEKA AND 3 ORS. UPEN DEKA AND 7 ORS. Versus MINA DEKA AND 3 ORS. B	MS. P DUTTA MR. R J DAS MR DHIRAJ BARMAN MR. R J DAS	
42	I.A.(Civil)/2924/2022 in CRP(IO)/8/2022 WITH CRP(IO)/8/2022	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
HEARING				
43	MACApp./253/2015 WITH LCR, FIXED WITH MACApp./230/2015	SMT. JUTIKA BALA RABHA Versus THE RELIANCE GENERAL INSURANCE CO. LTD and ANR SRI MUKUL RABHA Versus THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH(R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MR. G BHARADWAJ (R2) MS. P BORTHAKUR (R1) MR. R GOSWAMI (R1) MR. T BARUAH (R2) MR. P TALUKDAR (R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
45	FAO/24/2022 CAVT. NO.04202/022, FIXED WITH I.A.(Civil)/1147/2022 in FAO/24/2022	JUWEL PAUL Versus BANK OF BARODA AND 6 ORS. JUWEL PAUL Versus BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA MR. N N JHA (r-4) MR. M UDDIN (r-4) MS M SAHOO (r-4) MS P DAS (r-4) FOR CAVEATOR MR. M DUTTA FOR CAVEATOR

WITH
I.A.(Civil)/1148/2022
in FAO/24/2022

JUWEL PAUL
Versus
BANK OF BARODA AND 6 ORS.

MR. D MOZUMDER
MR. P BORAH
MR GAURAV R DUTTA

MR. M DUTTA
FOR CAVEATOR

STAY MATTERS

46 CRP(IO)/120/2021

EMMANUEL HOSPITAL ASSOCIATIONS
AND 2 ORS.
Versus
SUPRITI DAS AND 2 ORS.

MR. R SAGAR
G UDDIN
MS. P ADHIKARI
MR A K AZAD

MR. B C DAS (R-1,2,3)

47 CRP(IO)/109/2022
WITH LCR

DIVAKAR BOTHRA
Versus
RAM AWATAR MANIHAR

MR. D MOZUMDER
MR. P BORAH
MR GAURAV R DUTTA
MR C GOGOI

MR. B C DAS
MR. A R SHOME

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,27th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./206/2011	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.P BARMAN
	WITH MC/3396/2011 in MACApp./206/2011	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
2	MC/1651/2013 IN MAC.APP. SL.NO. 203287	LABANYA RAJBONGSHI, Versus THE NEW INDIA ASSURANCE CO. LTD. and 5 ORS,	MR.J KALITA MR.M KALITA	MR.K BARMAN MR.A TALUKDAR(R-1(I)) MS.L SHARMA(R-1(I)) MR.A J SAIKIA MR.K K BHATTA(R-1(I)) MR.N AHMED MR.M AHMED MR.J JOHN(R-1(I)) MR.M H TALUKDAR MR.A PHUKAN MR.U K DUTTA MR.K BORA MRN BHUYAN MR.A BHARALI
3	I.A./83/2015 IN MAC.APP.SL.NO. 251234	NATIONAL INSURANCE CO. LTD. Versus MRS. NASIMA BEGUM and 2 ORS,	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
4	I.A./593/2015 in MACApp./253340/2015	ORIENTAL INSURANCE CO. LTD. Versus LATUMONI HAZARIKA and 5 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MSB DEVI(R-1) MS.R D MOZUMDAR(R-6) MS.C MOZUMDARR-6 MS.P DAS(R-6) MR. S BISWAS(R-1) MS.K DEKA(R-6)
	WITH MACApp./253340/2015 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus SRI LATUMONI HAZARIKA and 5 ORS		
5	MC/173/2016 IN MAC.APP. __/2016	SMT. KUNJA BARMAN and ANR Versus THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS,	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MRS.K DEKA(R-1) MR.B K PURKAYASTHA(R-1) MR. R C PAUL MS M BHARATI

6	I.A./731/2016 IN MAC.APP. ___/2015	SMTI. CHINA ROY Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.S ISLAM MRA HAWARI	MR.A ACHARYA(R-3) MR.A DUTTA(R-1) MRS.P M DUTTAR-1
7	I.A./1289/2016 in MACApp./269686/2016	NATIONAL INSURANCE CO. LTD. Versus SRI MRINMOY JYOTI HAZARIKA and 3 ORS,	MR K BORA MR. B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS. P SARMA MS B KASSHYAP	MR. M BISWAS MS. S G BARUAH (R-2) A SAIKIA
	WITH MACApp./269686/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SRI MRINMOY JYOTI HAZARIKA and 3 ORS		
	WITH I.A.(Civil)/2337/2019	NATIONAL INSURANCE CO. LTD Versus SRI MRINMOY JYOTI HAZARIKA and 3 ORS	MR. B K PURKAYASTHA	MS. S G BARUAH
8	I.A.(Civil)/2388/2016 in MACApp./281433/2016	BOGIRAM TAYE, Versus SMT. BOBITA MILI and 6 ORS,	MR.B PHUKAN MR.K BARUAH	MR.R DEVR-3R- 1,2and4 MRS.S BARAT(R-3)(R- 1,2&4) MS.P RABIDAS(R-3)
	WITH MACApp./281433/2016 (Filing Number)	SRI BOGIRAM TAYE Versus SMT BOBITA MILI and 6 ORS	MR.B PHUKAN MR.K BARUAH	
9	MACApp./330/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus DR MUNINDRA MEDHI and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.P MAHANTA(R-1) MR.C M MAHANTA(R-1) MS.D PAUL(R-1)
	WITH MACApp./45/2017	DR MUNINDRA MEDHI Versus MD HASEN ALLand 2 ORS	MR.P MAHANTA MR.C M MAHANTA MS.D PAUL	MR.R GOSWAMIR-3 MS.M SAIKIA(R-3) MS.P BORTHAKUR(R-3)
11	MACApp./217/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI RIJULI BRAHMA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1106/2018 in MACApp./217/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI RIJULI BRAHMA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
12	I.A.(Civil)/3525/2018 in MACApp./880/2018	SHRI BHABANANDA DAS Versus REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR. R BARUAH (R2) MRS. S ROY (R1) MR. D K BORAH (R2) MS. I DAS (R1)
	WITH MACApp./880/2018	SHRI BHABANANDA DAS Versus REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	
13	I.A.(Civil)/89/2019 in MACApp./14848/2018	SRI SAMAR GHOSE Versus C. AND C. CONSTRUCTION PVT LTD AND 4 ORS	MR. S C PANDIT	MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MR. R GOSWAMI (R5) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
	WITH MACApp./14848/2018 (Filing Number)	SRI SAMAR GHOSE Versus C. AND C. CONSTRUCTION PVT LTD AND 4 ORS		
14	I.A.(Civil)/258/2019 in MACApp./16862/2018	ROUSHANARA BEGUM AND 3 ORS Versus ORIENTAL INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE MR. B J MUKHERJEE	MR. S K GOSWAMI (R1) MR. A KALITA (R1) MR. R SHARMA (R1)

	WITH MACApp./16862/2018 (Filing Number)	ROUSHANARA BEGUM AND 3 ORS Versus ORIENTAL INSURANCE CO. LTD AND ANR		
15	MACApp./293/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SRI MANABENDRA BARMAN AND 2 ORS.	MR SISHIR DUTTA MR SISHIR DUTTA MR. B K PURKAYASTHA MD. A AHMED MR. S DUTTA MR. S DUTTA MS. M BORUAH L KALITA MR S DUTTA MR S DUTTA	MR. L K BORAH MR. J PAWE
16	I.A.(Civil)/710/2019 in MACApp./1247/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI JITUMONI KALITA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI
	WITH MACApp./1247/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI JITUMONI KALITA AND 2 ORS		
17	I.A.(Civil)/1328/2019 in MACApp./3246/2019	SRI NRIPEN BARMAN Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. S C PANDIT	MR. K K BHATTA
	WITH MACApp./3246/2019 (Filing Number)	SRI NRIPEN BARMAN Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR		
18	I.A.(Civil)/1530/2019 in MACApp./4313/2019	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. BIDU TANTI AND 6 ORS.	MD. A AHMED MR. A J SAIKIA MR G S BORO	
	WITH MACApp./4313/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI BIDU TANTI AND 6 ORS		
19	I.A.(Civil)/3560/2019 in MACApp./43/2019	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)
	WITH MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS		
20	I.A.(Civil)/3592/2019 in MACApp./15243/2019	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. JUNU KALITA AND 5 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	
	WITH MACApp./15243/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. JUNU KAKATI AND 5 ORS		
21	I.A.(Civil)/384/2020 in MACApp./18873/2019	ROHINI DEKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MR. D DAS MR. B J TALUKDAR	MR S DUTTA MS C BORAH
	WITH MACApp./18873/2019 (Filing Number)	ROHINI DEKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND ANR		
22	I.A.(Civil)/1670/2020 in MACApp./252512/2015	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD AND 11 ORS	MR. S C BISWAS MR. U DUTTA	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN

	WITH MACApp./252512/2015 (Filing Number)	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD and 11 ORS		
23	CO/39/2021 WITH LCR in MACApp./560/2019	TARUN KARMAKAR Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MS. M CHOUDHURY
	WITH MACApp./560/2019	UNITED INDIA INSURANCE CO. LTD., Versus SRI TARUN KARMAKAR AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M GAZLOO	MR. A R AGARWALA MS. M BARMAN MR. M ISLAM FOR CAVEATOR
24	MACApp./108/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SIBASH DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	
	WITH I.A.(Civil)/850/2021 in MACApp./108/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SIBASH DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	
25	MACApp./143/2021	SRI ASWINI DEKA Versus SRI DINESH BEZ and 2 ORS	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA MS.P CHETIA	MR S DUTTA (R-2) MR. S DUTTA (R-2)
26	MACApp./176/2021 WITH LCR	REMTLING HMAR AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1) MS C BORAH (R-1)
27	I.A.(Civil)/999/2021 in MACApp./4149/2021	DHRUBA LATA DEKA AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR H DAS R BORUAH	
	WITH MACApp./4149/2021 (Filing Number)	DHRUBA LATA DEKA AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS. E	MR H DAS	
28	MACApp./183/2022 WITH LCR	CHANDRALEKHA SUTRADHAR AND 3 ORS. Versus NEW INDIA ASSURANCE CO. LTD.	MD A ALI MR. S I TALUKDAR M M ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./239/2022	ASHIK BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE MS. N GOGOI	MS M DAS(R-2) MS M DAS(R-2) MR. P SAIKIA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/574/2022 in Crl.A./239/2022	ASHIK BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE	PP, ASSAM
ORDERS				
2	Crl.L.P./103/2018 WITH LCR 1 FILE in Crl.A./306171/2017	SRI NAKUL CH. PAUL Versus THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED	PP, ASSAM
	WITH Crl.A./306171/2017 (Filing Number)	NAKUL CHANDRA PAUL Versus THE STATE OF ASSAM and ANR.	MR.L R MAZUMDER MR I HUSSAIN	MR. PP, ASSAM PP, ASSAM
	WITH I.A.(Crl.)/617/2018	SRI NAKUL CH. PAUL Versus THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN MR. S K DEKA PP, ASSAM
3	I.A.(Crl.)/788/2018 WITH OFFICE NOTE in Crl.A./307149/2017	CENTRAL BUREAU OF INVESTIGATION, Versus MR. R.U. BARLASKAR AND 3 ORS	MR. S C KEYAL	MR N ISLAM
	WITH Crl.A./307149/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION Versus MR R.U. BARLASKAR and 3 ORS		
	WITH Crl.L.P./128/2018	CENTRAL BUREAU OF INVESTIGATION, Versus MR. R.U. BARLASKAR AND 3 ORS	MR. S C KEYAL	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA
4	CRL.A(J)/83/2019 WITH LCR 5 FILES	RATUL DUTTA @ KONPUTOW Versus THE STATE OF ASSAM	MR. P GOSWAMI, AMICUS CURIAE	PP, ASSAM
5	Crl.A./429/2019 WITH OFFICE NOTE	SRI BASISTHA KALITA Versus ELANGBAM DAVID KUMAR SINGH AND ANR	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR S DEKA (R-1) MR. S J SARMAH (R-1)

6	WITH CrI.A./430/2019	SRI BASISTHA KALITA Versus ELANGBAM DAVID KUMAR SINGH AND ANR	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR S DEKA (R-1) MR. S J SARMAH (R-1)
7	CrI.L.P./3/2020 WITH OFFICE NOTE in CrI.A./12613/2019 WITH CrI.A./12613/2019 (Filing Number)	MD. MAJID ALI Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR H GUPTA	PP, ASSAM
8	CRL.A(J)/27/2020 WITH LCR 4 FILES, P.B.-1	RITU BORA @ JAAN Versus THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
9	CrI.A./190/2020 WITH LCR 4 FILES WITH I.A.(CrI.)/484/2020 in CrI.A./190/2020	MOWJAM HUSSAIN @ NAYANMONI Versus THE STATE OF ASSAM AND ANR.	MD A ALI MR. D K DAS MS. M HANDIQUE	MR Z ALAM MS. S NAZNEEN PP, ASSAM
10	I.A.(CrI.)/573/2020 WITH OFFICE NOTE in CrI.A./2563/2020 WITH CrI.A./2563/2020 (Filing Number) WITH CrI.L.P./51/2020	MOWJAM HUSSAIN @ NAYANMONI Versus THE STATE OF ASSAM AND ANR. SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA SRI RAM TRANSPORT FINANCE COMPANY LTD Versus SRI SUKHRAM GOWALA SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MD A ALI MR. D K DAS MS. M HANDIQUE MR. B HALDAR MR G BHARADWAJ MR B DEORI MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. A K GUPTA MR. R S MISHRA MS M SHARMA(R-2) PP, ASSAM
11	CrI.A./93/2021 WITH LCR 4 FILES	SRI PREMANSHU SUKLABADYA Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN, LEGAL AID COUNSEL	MS M SHARMA(R-2) PP, ASSAM
12	CrI.A./149/2021 WITH CLR 4 FILES WITH I.A.(CrI.)/365/2021 in CrI.A./149/2021	TAPAN KUMAR SEAL Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR M I NEOG MR B TALUKDAR	PP, ASSAM
13	I.A.(CrI.)/193/2021 in CrI.A./92/2021 WITH CrI.A./92/2021	MAHESH SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. N NATH MR. D THAKUR	PP, ASSAM
14	CrI.A./197/2021 WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(CrI.)/521/2021 in CrI.A./197/2021	MAHESH SARMAH Versus THE STATE OF ASSAM AND ANR. GAUTAM BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. N NATH MR. D THAKUR MR. K M HALOI MR. B BISHAYA	PP, ASSAM MR S DAS (r-2) PP, ASSAM
15	CrI.A./3/2022 WITH OFFICE NOTE, CLR 4 FILES	GAUTAM BISWAS Versus THE STATE OF ASSAM AND ANR. MD. SADDAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. K M HALOI MR P K DAS MR. M BARUAH	PP, ASSAM PP, ASSAM

	WITH I.A.(CrI.)/18/2022 in CrI.A./3/2022	MD. SADDAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
16	CrI.A./17/2022 WITH OFFICE NOTE, LCR 1 FILE	KHITISH MAHANTA Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. N DEVI	PP, ASSAM
17	CrI.L.P./17/2022 WITH OFFICE NOTE in CrI.A./1766/2022 WITH CrI.A./1766/2022 (Filing Number)	DIPANKAR SAHA Versus RAM GOPAL SAHA	MR B CHANDA	MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN
18	CrI.L.P./24/2022 in CrI.A./1379/2022 WITH CrI.A./1379/2022 (Filing Number)	DIPANKAR SAHA Versus RAM GOPAL SAHA E THE STATE OF ASSAM Versus LOKMAN ALI	MR B CHANDA	
19	CrI.L.P./33/2022 in CrI.A./4204/2022 WITH CrI.A./4204/2022 (Filing Number)	KAMAKHYA POLY INDUSTRIES Versus LAL BABU RAMJI	MR. D K KOTHARI MR P DAS MR P PRAWAR	
20	CrI.L.P./38/2022 WITH OFFICE NOTE in CrI.A./4373/2022 WITH CrI.A./4373/2022 (Filing Number)	KAMAKHYA POLY INDUSTRIES Versus LAL BABU RAMJI E KAILASH JALAN Versus SUSHIL KUMAR VERMA	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	
21	CrI.L.P./40/2022 WITH OFFICE NOTE in CrI.A./4731/2022 WITH CrI.A./4731/2022 (Filing Number)	KAILASH JALAN Versus SUSHIL KUMAR VERMA B RAJU DEY Versus GOURI DIRIAL	MR. S CHAMARIA	MR. S SAIKIA MS S BORO MR D SAIKIA MR. B K DAS MD R ISLAM
22	CrI.L.P./47/2022 WITH OFFICE NOTE in CrI.A./5171/2022 WITH CrI.A./5171/2022 (Filing Number)	RAJU DEY Versus GOURI DIRIAL B HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA MR. K OJHA MR. R RAHMAN	PP, ASSAM
23	CrI.L.P./48/2022 in CrI.A./5866/2022 WITH CrI.A./5866/2022 (Filing Number)	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR (F) CENTRAL BUREAU OF INVESTIGATION . Versus SURANJAN DAS AND 18 ORS.	MR. N B P SINGHA	
24	CrI.L.P./50/2022 in CrI.A./3029/2021 WITH CrI.A./3029/2021 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION, Versus SURANJAN DAS AND 18 ORS. SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S C KEYAL SC, CBI	PP, ASSAM
25	I.A.(CrI.)/71/2022 WITH LCR 5 FILES in CrI.A./26/2022	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS. B DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MRS. R D BHUYAN MS. N M DEKA MS. N M DEKA	PP, ASSAM
			MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM

	WITH CrI.A./26/2022	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. A T SARKAR (r-2) PP, ASSAM
26	CrI.A./78/2022 WITH OFFICE NOTE	SUSHILA DEVI SARMA Versus GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
	WITH CrI.L.P./39/2022 in CrI.A./78/2022	SMTI SUSHILA DEVI SARMA Versus GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
27	CrI.A./103/2022 WITH OFFICE NOTE, LCR 3 FILES	SATYA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. K K HANDIQUE MR R KALITA	PP, ASSAM
28	CrI.A./135/2022 WITH OFFICE NOTE, CLR 5 FILES	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
29	CrI.A./178/2022 WITH OFFICE NOTE	CHAMPA CHOUHAN Versus THE STATE OF ASSAM AND ANR	MR. N M DUTTA	PP, ASSAM
30	I.A.(Civil)/2868/2022 CRP 139/2013(D/O) in CRP/139/2013	MD. ABID HUSSAIN Versus M/S NATONAL INSURANCE CO. LTD.		MS. R D MOZUMDAR
<u>HEARING</u>				
31	CrI.A./209/2011 PART-HEARD, WITH LCR 4 FILES, P.B.-1, FIXED	KRISHNA HAZARIKA Versus STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
32	CrI.A./133/2011 WITH LCR 4 FILES, FIXED	DIPEN RAJKONWAR Versus STATE OF ASSAM	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022